



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Tuesday,19th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 1

#### [DIVISION BENCH-I]

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH COMPRISING OF HONOURABLE MR. JUSTICE M. ZOTHANKHUMA, HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE S.K.MEDHI, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Cont.Cas(C)/787/2023</a> FIXED	ANOWAR HUSSAIN AHMED <b>Versus</b> B P BASUMATARY	MR H DAS MR. B C DEKA D BARUAH	
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
2	<a href="#">Cont.App.(C)/2/2023</a> FIXED, WITH WA/42/2023 (D/O)	TONMOY PRATIM BORGHAIN, IAS <b>Versus</b> MOONSOON BARKAKOTI	MR. D SAIKIA MR D KALITA MR. D NATH MS. M DEVI	MR. K N CHOUDHURY MR. J PATOWARY
3	<b>WITH</b> <a href="#">Review.Pet./6/2024</a>	THE STATE OF ASSAM AND ANR <b>Versus</b> MOONSOON BARKAKATI AND ORS	MR. D NATH SR. GA, ASSAM	MR. K N CHOUDHURY (r-1) MR. J PATOWARY
<b>HEARING</b>				
4	<a href="#">WA/225/2014</a> FIXED	FATHER MARCUS LAKRA PARISHY PRIEST and ANR. <b>Versus</b> STATE OF ASSAM and 3 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA	MS.N MODI(R-4) GA, ASSAM MR.S DUTTA(R-4) MR.C SHARMAR-4
	<b>WITH</b> <a href="#">I.A./2696/2015</a> in WA/225/2014	CHENIKUTHI HAPPY VILLA UNNAYAN SAMITY and ANR. <b>Versus</b> FATHER MARCUS LAKRA PARISHY PRIEST and ANR.	MS.N MODI MR.S DUTTA MR.C SHARMA	MR.R P KAKOTI GA, ASSAM MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA
	<b>WITH</b> <a href="#">I.A.(Civil)/1394/2022</a> in WA/225/2014	DR. NIVEDITA GOSWAMI AND 4 ORS. <b>Versus</b> FATHER MARCUS LAKRA PARISHY PRIEST and 4 ORS.		

5	<b>WITH</b> <a href="#">WP(C)/6710/2021</a> CAVT. NO. 08022/021,	FR. VINCENT XALXO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM MS. S SARMA MS. N M DEKA FOR CAVEATOR
6	<a href="#">WP(C)/7681/2018</a>	M/S. RAJKAMAL AND COMPANY <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI	MR. S BORA MR D SAIKIA SC, GMC
7	<b>WITH</b> <a href="#">WP(C)/7682/2018</a>	M/S. KAMAL AND ASSOCIATES <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, GMC
8	<a href="#">C.Ex.App./9/2019</a>	PURBANCHAL CEMENT LIMITED <b>Versus</b> THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
9	<a href="#">C.Ex.App./10/2019</a>	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE <b>Versus</b> M/S. PAN PARAG INDIA LTD.,	MR. S C KEYAL MR. B SARMAH SC, CENTRAL EXCISE CUSTOMS	DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL
10	<a href="#">WP(C)/2905/2019</a> FIXED, CAVT./1324/2018	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. <b>Versus</b> UNION OF INDIA AND 54 ORS.	MR SISHIR DUTTA MR. K K NANDI MR. M SMITH, SC, ESIC MR. C SHARMA MR. S DUTTA	MR. M CHANDA MR S CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
11	<a href="#">WA/429/2023</a> FIXED	LOMBIT KONWAR AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. E	MR M GOSWAMI MR R SINGHA MS S PATOWARY	SC, HEALTH
12	<b>WITH</b> <a href="#">WA/428/2023</a>	NARAYAN PRASAD RABHA AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS (A)	MR R SINGHA MR R SINGHA MS S PATOWARY	SC, HEALTH
13	<b>WITH</b> <a href="#">WA/453/2023</a>	JAYANTA HAZARIKA AND 19 ORS <b>Versus</b> THE STATE OF ASSAM ANDN 4 ORS. B	MR. R MAZUMDAR MR. D DEKA	SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/3672/2023</a> in WA/453/2023	JAYANTA HAZARIKA AND 19 ORS <b>Versus</b> THE STATE OF ASSAM ANDN 4 ORS. B	MR. R MAZUMDAR MR. D DEKA	

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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
14)	MS. B M CHETRI	15-03-2024	To	25-03-2024

15)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
16)	MR. S BANIK	18-03-2024	To	21-03-2024
17)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
18)	MRS. R S DEURI	18-03-2024	To	19-03-2024
19)	MR. M K DAS	18-03-2024	To	19-03-2024
20)	MS B DEVI	18-03-2024	To	20-03-2024
21)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 2

[RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS  
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">PIL/24/2022</a> PART-HEARD, FIXED	BODO WRITER ACADEMY AND 94 ORS <b>Versus</b> UNION OF INDIA AND 8 ORS	MR. M GOSWAMI MR R SINGHA	GA, ASSAM MR. T DEURI, INTERVENER (R-11 to 20) SC, BTC SC, WPT AND BC ASSTT.S.G.I.
2	<a href="#">WA/289/2022</a> CAVT. NO.09182/022, PART-HEARD, WITH WP(C)/5512/2021 (D/O), WP(C)/5615/2021 (D/O)	THE STATE OF ASSAM <b>Versus</b> ASHISH NATH AND ANR.	SC, P AND R.D. MR. K KONWAR MR. S DUTTA	MR. K N CHOUDHURY (R1) MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
3	<b>WITH</b> <a href="#">WA/291/2022</a> CAVT. NO. 09182/022,	BIMOLA SUKLABAIIDYA <b>Versus</b> ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2764/2022</a> in WA/291/2022	BIMOLA SUKLABAIIDYA <b>Versus</b> ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4393/2022</a> PART-HEARD, FIXED	SRI SASANKA SAIKIA <b>Versus</b> THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
	<b>WITH</b> <a href="#">I.A.(Civil)/2241/2022</a> in WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR <b>Versus</b> SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHOUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
2	<b>WITH</b> <a href="#">Cont.Cas(C)/423/2022</a>	SANSANKA SAIKIA <b>Versus</b> HEMANTA KUMAR NATH	MR. A K BARUAH MR A DAS	MR. P J PHUKAN MR P P PHUKAN
3	<a href="#">WP(C)/3423/2023</a> PART-HEARD, FIXED	SURENDRA MOHAN SALOI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B D GOSWAMI MR. J M GOGOI	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
4	<b>WITH</b> <a href="#">WP(C)/3937/2023</a>	SURENDRA MOHAN SALOI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. B D GOSWAMI MR. J M GOGOI	MR. R P KAKOTI SR. ADV.(r-2 to 6) MR. T J MAHANTA (R-7) MS. P BHATTACHARYA (R-7) MRS. R DEVI MR A B DEY (r-2 to 6) MR. S SUTRADHAR(r-2 to 6) SC, IITG MS P SARMA (R-7) DY.S.G.I.
5	<a href="#">Arb.P./16/2022</a> FIXED	DURGA KRISHNA STORE PVT LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MR. S K MEDHI ASSTT.S.G.I.

6	<a href="#">WP(C)/4189/2022</a> FIXED	RAJESH KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC MR. U K NAIR, SR. ADV. (R-6) MR. M P SARMA (R-6) MR. A BORO (R-6) MR D NATH, SR. GA, ASSAM MS D MAHANTA (R-6)
	<b>WITH</b> <a href="#">I.A.(Civil)/3220/2022</a> <b>in</b> WP(C)/4189/2022	ANURUPA PATHAK <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/3221/2022</a> <b>in</b> WP(C)/4189/2022	ANURPA PATHAK <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/798/2023</a> <b>in</b> WP(C)/4189/2022	SUMAN DAS <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MR. A BORO MS D MAHANTA	MR K K MAHANTA (Sr. Advocate) SC, P AND R.D. SC, APSC
7	<a href="#">WP(C)/4530/2022</a> FIXED	ANJAN KALITA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM	MR. S K MEDHI ASSTT.S.G.I.
8	<a href="#">WP(C)/8334/2022</a> FIXED	NIHAR PRASAD SHARMA <b>Versus</b> NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM	MS M HAZARIKA (R1-R4) MS. K LOYA (R1-R4) MS. S NEWAR (R1-R4) MR D KHAN (R1-R4)
9	<b>WITH</b> <a href="#">WP(C)/2961/2022</a>	NIHAR PRASAD SHARMA <b>Versus</b> NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	MS M HAZARIKA (R-1 to 3) MR D KHAN (R-4) MR D KHAN (R-4)
10	<b>WITH</b> <a href="#">WP(C)/2163/2023</a>	NIHAR PRASAD SHARMA <b>Versus</b> NUMALIGARH REFINERY LIMITED AND 4 ORS.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MS M HAZARIKA MR. S BANIK (AS LEGAL-AID-COUNSEL FOR R-5) MS K LOYA (r-4) MS. S NEWAR MR D KHAN
11	<a href="#">WP(C)/783/2023</a> FIXED	BUDDHASHIS BALA <b>Versus</b> INDIAN BANK AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	Mukesh Sharma (r-1 to 4) MS S CHAKRABORTY (R-4) MS. S YASMIN (r-1 to 4)
12	<a href="#">WP(C)/5726/2023</a> FIXED	MISBAH UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, REVENUE
13	<a href="#">WP(C)/6166/2023</a> FIXED	AJANTA GUPTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH	GA, ASSAM SC, GAD
<b>ORDERS</b>				
14	<a href="#">Cont.Cas(C)/363/2022</a> FIXED	DR. BASANTA LASKAR <b>Versus</b> SIDDHARTH SINGH AND ANR	PETITIONER IN PERSON	MR S CHAKRABORTY MR. B GOGOI (R-2) MR A CHALIHA (R-2) MR M BHUYAN (R-2) AMICUS CURIAE
	<b>WITH</b> <a href="#">I.A.(Civil)/910/2023</a> <b>in</b> Cont.Cas(C)/363/2022	DR. BASANTA LASKAR, <b>Versus</b> MR. AVINASH P. JOSHI,		MR. B GOGOI MR A CHALIHA

15	<a href="#">Cont.Cas(C)/406/2022</a> FIXED, FOR PERSONAL APPEARANCE	BHUBON CHANDRA DAS <b>Versus</b> RAJESH PRASAD AND 8 ORS.	MS. B BHUYAN MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	MR. N UPADHAYAY MR. B GOGOI SC, FINANCE DEPTT. SC, IRRIGATION
<b>HEARING</b>				
16	<a href="#">WP(C)/6560/2022</a> PART-HEARD, FIXED	DHARMENDRA BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S KHOUND MS. N BORAH	GA, ASSAM
17	<a href="#">WP(C)/6736/2022</a> PART-HEARD, FIXED	ABDUR REJJAK MONDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR, LEARNED COUNSEL FOR RESPONDENTS
18	<a href="#">WP(C)/7703/2017</a> FIXED	DHANANJAY KUMAR YADAV <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.B CHAKRABORTY MR.S AGARWAL MR.D AGARWAL MR.S HUSSAIN MS.P SARMAH MS.P HAZARIKA	C.G.C. MS.B SARMA ASSTT.S.G.I.
19	<a href="#">WP(C)/5574/2018</a> B/O	KANDARPA KUMAR KALITA <b>Versus</b> UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
20	<a href="#">WP(C)/5551/2019</a> FIXED	PRADIP KUMAR DEV MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B D GOSWAMI MS. H DEKA MR. J GOGOI	MR. A HASAN (SC, AG (A & E ), (R-9)) MR. D UPAMANYA (SC, HEALTH AND FAMILY WELFARE, R-1 to R-4) SC, HEALTH SC, K A A C (R-5 to R-8)
21	<a href="#">WP(C)/4305/2020</a> FIXED	HEMA CHETIA AND 5 ORS <b>Versus</b> UNION OF INDIA AND AND	MR. A D GUPTA MS. B DAS MR. B DAS	MR. B K DAS (R-2) MS J SARMAH ASSTT.S.G.I.
22	<a href="#">WP(C)/5430/2021</a> FIXED	PRATIBHA DEVI <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. S DUTTA MR. S DUTTA SC, A G V B
23	<a href="#">WP(C)/2958/2023</a> FIXED	SUSHIL KUMAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	MR. D P BORAH (R-2,3) MR U GHOSH (R-2,3) DY.S.G.I.
24	<a href="#">WP(C)/3237/2023</a> FIXED	BIRAJ BISWASARMA (NO. G/5037338 RECT (GD) <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR S C DAS P BURAGOHAIN	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
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BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

#### [DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/3865/2017</a> FIXED	HUSSAIN ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
2	<a href="#">WP(C)/6669/2018</a> FIXED, WITH LCR	SAYED AZAHARUL ISLAM <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS P BARMAN MR. V KUMAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
<b>ORDERS</b>				
3	<a href="#">WP(C)/4339/2022</a> FIXED	BIMALA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM
4	<a href="#">W.P.(CrI.)/19/2023</a> FIXED	MOHAMMAD ANUWAR <b>Versus</b> STATE OF ASSAM AND OTHERS	MS K LOYA MS. S NEWAR MR D KHAN	GA, ASSAM MR. R K D CHOUDHURY MRS. A GAYAN DY.S.G.I.
<b>HEARING</b>				
5	<a href="#">WP(C)/1812/2017</a> WITH LCR	MUSSTT. ASHIYA KHATUN @ ASIYA KHATUN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
6	<a href="#">WP(C)/1825/2017</a> WITH LCR	MINATI BALA BISWAS <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	GA, ASSAM ASSTT.S.G.I.
7	<a href="#">WP(C)/1851/2017</a> WITH LCR	MAMTAZ BEGUM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MS.M GOGOI MS.S CHAKRABORTY MRS.S AHMED MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.

8	<a href="#">WP(C)/1887/2017</a> WITH LCR	MOKSED ALI @ MAKACHED ALI <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
9	<a href="#">WP(C)/2186/2017</a> WITH LCR, WP(C)/7339/2015 (D/O)	BHANU NESSA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.U SAIKIA MR.A AHMED	GA, ASSAM
10	<a href="#">WA/468/2023</a> CAVT. NO.13682/023, FIXED	BIJU KUMBANG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	MR. T J MAHANTA MR. J SARMAH SC, FOREST FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
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10)	MR. N SHARMA	15-03-2024	To	19-03-2024
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12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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19)	MR. M K DAS	18-03-2024	To	19-03-2024
20)	MS B DEVI	18-03-2024	To	20-03-2024
21)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Tuesday, 19th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/715/2024</a>	DILWAR HUSSAIN @ KUTI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
2	<a href="#">Bail Appln./3642/2023</a> B/O	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	PP, ASSAM
<b>ORDERS</b>				
3	<a href="#">Review.Pet./53/2023</a> FIXED, IN WP(C)/1347/2023 (D/O)	GULNEHAR BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	GA, ASSAM, R-5 MR. B CHOUDHURY, SC, SSA R-4 MR. P N SHARMA, SC, EDUCATION DEPTT. SC, SSAM
4	<a href="#">Review.Pet./86/2023</a> FIXED, IN WP(C)/6596/2022 (D/O)	CHARU KALITA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	SC, ELEM. EDU SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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2)	MR. B BARMAN	22-02-2024	To	22-03-2024
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20)	MS B DEVI	18-03-2024	To	20-03-2024
21)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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### [ For Tuesday, 19th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

[CIVIL BENCH-IV]

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH COMPRISING OF HIS LORDSHIP, HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE S.K.MEDHI, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/5124/2015</a> FIXED	INDIAN TEA ASSOCIATION and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.P K GOSWAMI MR.D BARUAH MR.N B P SINGHA MS.N UPADHYAY	MR.S SARMA(R1&2) MR. K.GOGOI SC, L C
2	<b>WITH</b> <a href="#">WP(C)/5357/2015</a>	NORTH EASTERN TEA ASSOCIATION and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MS.S SARMA SC, L C (R1&2)
3	<a href="#">WP(C)/1788/2018</a> FIXED	MAZAHARUL SULTAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR G CHOUDHURY (R-7,8,9,10) MR B SARMA (R-7,8,9,10) MS A REHMAN (R-7,8,9,10) MR K K GOSWAMI (R-7,8,9,10) MS. S KAUSHIK (R-7,8,9,10)
	<b>WITH</b> <a href="#">I.A.(Civil)/2126/2018</a> in WP(C)/1788/2018	THE CHAIRMAN <b>Versus</b> MAZAHARUL SULTAN	MS. M BHATTACHARJEE ADDL. SR. GA, ASSAM	MR. P MAHANTA MS. P SAHARIA
	<b>WITH</b> <a href="#">I.A.(Civil)/139/2023</a> in WP(C)/1788/2018	MAZAHARUL SULTAN <b>Versus</b> DOLABARI GAON PANCHAYAT	MR. P MAHANTA MS. P SAHARIA	
4	<b>WITH</b> <a href="#">WP(C)/521/2023</a>	MAZAHARUL SULTAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA MS. P SAHARIA	MR G CHOUDHURY (R-3) MS Y AFREEN (R-3) SR. GA, ASSAM

5	<a href="#">WP(C)/7384/2018</a> CAVT. NO.0823/2018 FIXED, WITH CAVT. 823/2018	SUBHAS DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M K MISRA MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	GA, ASSAM MR A SARMA MR. A K SAHEWALLA (R7) SC, AFDC FOR CAVEATOR MR. D MEDHI
6	<a href="#">Arb.P./21/2023</a> FIXED	PALLAB GHOSH <b>Versus</b> SIMPLEX INFRASTRUCTURES LIMITED AND ANR	MR. S MITRA MR A K BORO MR S.MITRA	MR. R J DAS (r-1) SC, G M D A
7	<a href="#">Arb.P./22/2023</a> FIXED	M/S. JCL INFRA PVT. LTD., <b>Versus</b> THE UNION OF INDIA AND ANR	MR. R A CHOUDHURY MS S S ZIA	MR H GUPTA DY.S.G.I.
8	<a href="#">WP(C)/913/2023</a> FIXED	RAJU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, PWD SC, FOREST
9	<a href="#">WP(C)/2056/2023</a> FIXED	MD. SOHIDUL ISLAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. SAILENDRA DEKA MR J DAS	GA, ASSAM MR. S KATAKI (r-6) MS. R DUTTA (r-6)
<b>WITH</b>				
10	<a href="#">WP(C)/2172/2021</a>	GOPAL SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
11	<a href="#">WP(C)/2229/2023</a> B/O	AJIT SING KONWAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE
12	<a href="#">WP(C)/2244/2023</a> B/O	PABAN CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE
13	<a href="#">WP(C)/2281/2023</a> B/O	SANJIB KR RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE
14	<a href="#">WP(C)/6262/2023</a> FIXED	M/S RKD- SDR (JOINT VENTURE) AND ANR <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. D DAS SR. ADV GA, ASSAM MR. K GOGOI (R-1) MR. M SHARMA (r-7,8) MR. I DAS N R SURANA MS S SHARMA MS. S YASMIN (r-7,8) DY.S.G.I.
15	<a href="#">WP(C)/6614/2023</a> FIXED	V S SECURITY AND SYSTEMS PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S CHETIA MR. J P MORE	MR B PUSHILAL (r- 2,3,4,and 5) MR D CHUTIA (r- 2,3,4,and 5) DY.S.G.I.
16	<a href="#">WP(C)/6948/2023</a> B/O	PINTU DEB <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J DAS MR. S R RABHA	SC, WATER RESOURCE SC, FINANCE
<b>HEARING</b>				
17	<a href="#">WP(C)/880/2011</a> FIXED	THE MANAGEMENT OF U.F.M INDUSTRIES LTD. <b>Versus</b> SHRI SASHI MOHAN ROY and ORS	MR.A DASGUPTA MR.B PRASAD MR.P BHOWMICK	MR.S DAS MR. A KALITA MS. U. DAS, SC, LABOUR AND UNEMPLOYMENT,
18	<a href="#">WP(C)/3719/2017</a> FIXED	JITEN DEKA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5
19	<a href="#">WP(C)/8237/2022</a> FIXED	SHRI SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
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### [ For Tuesday,19th March 2024]

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[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 4

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	<a href="#">Review.Pet./149/2019</a> FIXED, AT 2:00 PM, IN WP(C)/5002/2012 (D/O),	THE STATE OF ASSAM AND ANR <b>Versus</b> KAMRUP DISTRICT SIKSHA SARATHI (I) ASSOCIATION AND ANR	MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. D MAZUMDAR MR. N SARMA	SC, ELEM. EDU MR. K N CHOUDHURY MR. B K KASHYAP
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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 7

#### [SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH COMPRISING HONOURABLE MR. JUSTICE M.ZOTHANKHUMA, HIS LORDSHIP AND HONOURABLE MR. JUSTICE S.K.MEDHI, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">I.A.(CrI.)/40/2024</a> WITH OFFICE NOTE, LCR 6 FILES, P.B.-2, FIXED in CrI.A./88/2023 <b>WITH</b> <a href="#">CrI.A./88/2023</a>	ESHAN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/190/2023</a> in CrI.A./88/2023	ESHAN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/190/2023</a> in CrI.A./88/2023	ESHAN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
<b>HEARING</b>				
2	<a href="#">CrI.A./298/2019</a> WITH LCR 4 FILES, P.B.-2 <b>WITH</b> <a href="#">I.A.(CrI.)/642/2019</a> in CrI.A./298/2019	MD. SABIR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/642/2019</a> in CrI.A./298/2019	MD. SABIR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
3	<a href="#">CrI.A./299/2019</a> WITH LCR 5 FILES, P.B.-2	INNAS ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM	MR. I A HAZARIKA MR. H ALI PP, ASSAM

4 [CrI.A./302/2019](#)  
WITH LCR 5 FILES, P.B.-2

HUSSAIN ALI AND 9 ORS.  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. B K MAHAJAN  
MD R ALI  
MR. A CHAUDHURY  
MR. P K DAS  
MR N J DAS  
MR. N MAHAJAN

PP, ASSAM

**WITH**  
[I.A.\(CrI.\)/665/2019](#)  
**in** CrI.A./302/2019

HUSSAIN ALI AND 9 ORS.  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. B K MAHAJAN  
MD R ALI  
MR. A CHAUDHURY  
MR. P K DAS  
MR N J DAS  
MR. N MAHAJAN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOU DHURY	14-03-2024	To	10-04-2024
13)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
14)	MS. B M CHETRI	15-03-2024	To	25-03-2024
15)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
16)	MR. S BANIK	18-03-2024	To	21-03-2024
17)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
18)	MRS. R S DEURI	18-03-2024	To	19-03-2024
19)	MR. M K DAS	18-03-2024	To	19-03-2024
20)	MS B DEVI	18-03-2024	To	20-03-2024
21)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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2:00 PM to 4:15 PM

### [ For Tuesday,19th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**  
**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF THE FULL BENCH  
COMPRISING HONOURABLE MR. JUSTICE M.ZOTHANKHUMA,  
HONOURABLE MR. JUSTICE K.R SURANA AND HONOURABLE  
MR. JUSTICE S.K.MEDHI, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### HEARING

1	<a href="#">CRL.A(J)/65/2019</a> 4 Y 12 M 4 D :PART-HEARD, LCR 4 FILES, P.B.-2, FIXED	SIBU KARUWA <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 8

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/1482/2021</a> FIXED, WITH WP(C)/6896/2018 (D/O)	RASHMI REKHA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
2	<a href="#">WP(C)/4004/2021</a> FIXED	GITUMONI BORTHAKUR AND ANR <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	MR S DUTTA MR. S DUTTA SC, A G V B
3	<a href="#">WP(C)/2829/2022</a> FIXED	ASHIT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R TALUKDAR	GA, ASSAM MR. M KHAN (r-7) MS J AKTAR (r-7)
4	<a href="#">WP(C)/4817/2022</a> FIXED	PRABHAT CHANDRA DOLOI AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J C CHAUDHURY MR. S M SARMA	SC, CO OPERATION DEPTT., ASSAM (R-3) GA, ASSAM
5	<a href="#">WP(C)/5192/2022</a> FIXED	MRS. ALAKA BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM SC, FINANCE
6	<a href="#">WP(C)/1623/2023</a> FIXED	SULTANA AHMED <b>Versus</b> COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. N S THAKURIA MR. G K THAKURIA	MR. R DE (R4, R5) SC, SEC. EDU.
7	<a href="#">WP(C)/2820/2023</a> FIXED	MD. ABDUL ODUD BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
8	<a href="#">WP(C)/5424/2023</a> CAVT. NO.10472/023, FIXED	ASHIM KUMAR DUTTA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR N J DUTTA MR. K D SARMA D HUSSAIN	MR M Z AHMED MR. K K PARASAR (r-1) MR. D J DAS (R-1) DY.S.G.I. FOR CAVEATOR
9	<b>WITH</b> <a href="#">WP(C)/3452/2023</a>	ASHIM KUMAR DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N J DUTTA MR. K D SARMA MR A BASUMATARY	MR M Z AHMED (R-2,3,4,5) MR. A M DUTTA (R-2,3,4,5) MR. T ALI (R-2,3,4,5) DY.S.G.I.

10	<a href="#">WP(C)/5578/2023</a> FIXED	PINUEL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE
11	<a href="#">WP(C)/5619/2023</a> FIXED	NAJMA PARVIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, ELEM. EDU GA, ASSAM
12	<a href="#">WP(C)/6185/2023</a> FIXED	BAHAR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. M. A. CHOUDHURY	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3543/2023</a> <b>in</b> WP(C)/6185/2023	BAHAR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
13	<a href="#">WP(C)/7263/2023</a> FIXED, WITH Cont.Cas(C)/238/2023 (D/O)	BHOGI RAM BHARALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
14	<a href="#">WP(C)/1089/2024</a> FIXED	BINA HAZARIKA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS M D CHOWDHURY MR N BARUAH	SC, ELEM. EDU GA, ASSAM
<b>ORDERS</b>				
15	<a href="#">Review.Pet./33/2024</a> FIXED, WITH WP(C)/5063/2019 (D/O)	THE STATE OF ASSAM <b>Versus</b> GANESH CHANDRA PATHAK,	MS. M D BORAH	GA, ASSAM SC, AG SC, A S T C SC, FINANCE
<b>HEARING</b>				
16	<a href="#">WP(C)/64/2015</a>	BIJOY KR. DAS and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.P K GOSWAMI MR.B P BORAH MRB TAID MR.P J DUTTA	MR.H R A CHOUDHURY(R-5&6) MR. U K NAIR (r-5) MS.E YASMIN(R-5&6) MS S DAS (r-5) SC, TRANSPORT SC, WPT AND BC (R-7) SC, IWT
	<b>WITH</b> <a href="#">I.A.(Civil)/1966/2023</a> <b>in</b> WP(C)/64/2015	BIJOY KR. DAS and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS		SC, TRANSPORT
17	<a href="#">WP(C)/179/2015</a>	KHAGENDRA BATHARI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D C K HAZARIKA MS. J KALITA MS. P DEVI	SC, AG MR. S K MEDHI (R-3) MR. B GOGOI MR. H BURAGOHAIN MR. D NATH (SC, PWD) MR. H TALUKDAR SC, FINANCE
18	<a href="#">WP(C)/241/2015</a>	UPEN RONGPI and 3 ORS <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION and 13 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.B KUMAR	SC, A S T C
19	<a href="#">WP(C)/2684/2015</a>	NARESH KUMAR UPADHYAYA <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.A BARKAKATI MR.T N SRINIVASAN	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
20	<a href="#">WP(C)/3504/2016</a>	DR. CHAMPAKALI TALUKDAR and ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MR W YHOSHII MS.P BORGHAIN MR.M P SARMA MS.N SHYAMAL	SC, HIGHER EDUCATION MR. P D NAIR (SC, COTTON UNIVERSITY, R6)

21	<b>WITH</b> <a href="#">WP(C)/2556/2015</a>	DR. MANJIT KUMAR BHATTACHARYYA and 5 ORS, <b>Versus</b> THE STATE OF ASSAM and 5 ORS,	MR.J ABEDIN MR.U K NAIR M KATAKY MR H K DAS MR. M P SARMA MS.A CHETRY	GA, ASSAM MR. P D NAIR SC, HIGHER EDUCATION
22	<b>WITH</b> <a href="#">WP(C)/3808/2015</a>	DR. AMALENDU CHOUDHURY and 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MRS. S P NAIR MS. W YHOSHII MR. M P SARMA	GA, ASSAM SC, HIGHER EDUCATION
23	<a href="#">WP(C)/5476/2018</a> FIXED	PRADIP KR. SARKAR AND 96 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MS A BEGUM MR. D J DAS N GAUTAM MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
24	<a href="#">WP(C)/273/2019</a>	PABITRA KR. NATH <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U
25	<a href="#">WP(C)/6984/2023</a> FIXED	SUBHASH DAIMARI @ SUBHASH DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. B BORAH MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
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### [ For Tuesday, 19th March 2024 ]

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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[THIS BENCH WILL SIT AFTER RISING OF THE FULL BENCH  
COMPRISING HONOURABLE MR. JUSTICE M.ZOTHANKHUMA,  
HONOURABLE MR. JUSTICE K.R SURANA AND HIS LORDSHIP,  
IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Review.Pet./157/2022</a> FIXED, WITH WP(C)/5172/2016 (D/O)	UNION OF INDIA AND 3 ORS. <b>Versus</b> EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	MR. R MAZUMDAR
2	<b>WITH</b> <a href="#">Cont.Cas(C)/549/2022</a>	EX TC 62091 RECT/GD SATBIR SINGH <b>Versus</b> AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MRS. A GAYAN (R2)
3	<a href="#">Review.Pet./125/2023</a> CAVT. NO.12392/023, FIXED, WITH WP(C)/3053/2022 (D/O), CAVT./1239/2023	PIYAR ALI SARKAR <b>Versus</b> NAUSAD ALI AND 4 ORS.	MR B D DAS MRS R DEKA MR D BANIA MR. S R ISLAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI MR. M CHETIA, GA, ASSAM

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./803/2024</a>	ABDUL KALAM <b>Versus</b> THE STATE OF ASSAM	MR E AHMED MISS R A CHOUDHURY	PP, ASSAM
2 <a href="#">Bail Appln./804/2024</a>	DEB NARAYAN PRASAD <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
3 <a href="#">Bail Appln./805/2024</a>	ABDUL KADER @ ABDUL KADER JILANI <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
<b>MOTION</b>			
4 <a href="#">Crl.Rev.P./97/2024</a> B/O	AZHAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
5 <a href="#">AB/596/2024</a>	AFCHER ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR I AHMED	PP, ASSAM
6 <a href="#">AB/607/2024</a>	CHIDAM BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. S D ROY MS K DEKA MR. C DAS	PP, ASSAM
7 <a href="#">AB/700/2024</a>	SRIDHAM BISWAS @ CHIDAM BISWAS <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MS M M DAS MR. A A MONDAL MR A ALAM	PP, ASSAM
8 <a href="#">AB/708/2024</a> B/O	AMIRUT ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR Z RAHMAN MR. R ISLAM	PP, ASSAM
9 <a href="#">AB/733/2024</a>	SMTI. MONI NEOG <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
10 <a href="#">AB/734/2024</a>	SURESH KUMAR KASHLIWAL <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
11 <a href="#">AB/735/2024</a>	SHYAM NARAYAN PRASAD <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. K BORUAH MS. P BORAH	PP, ASSAM
12 <a href="#">AB/738/2024</a>	AMIR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MR A K AHMED MS P KAKATI	PP, ASSAM

**ADMISSION**

13	<a href="#">Crl.Rev.P./95/2021</a> WITH LCR 2 FILES, FIXED	DR. TARUN CH SARMA <b>Versus</b> MOHIT CHAMARIA AND 2 ORS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MR. S CHAMARIA (r-1) MR A N SARMAH (r-1) MR M M ZAMAN (r-1)
14	<a href="#">Crl.Pet./552/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MOYUN UDDIN LASKAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR P KATAKI MR P KATAKI MR. S ROY MR. M H LASKAR M. HOSSAIN MS N KHATUN	MD. H BHUYAN A TALUKDAR N AHMED MR A MOHAMMAD PP, ASSAM
15	<a href="#">Crl.Pet./823/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/124/2024</a> <b>in</b> Crl.Pet./823/2023	RAJIB ALI AND 4 ORS <b>Versus</b> MRS. SEHNAZ SULTANA RAHMAN  MRS. SEHNAZ SULTANA RAHMAN <b>Versus</b> RAJIB ALI AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN  MR. T K BHUYAN MR. T K BHUYAN	MR. T K BHUYAN (R-1)    MR J I BARBHUIYA

**BAIL HEARING (BA)**

16	<a href="#">Bail Appln./3972/2023</a> WITH CASE RECORD(SCANNED COPY)	MIZAN HUSSAIN @ MIRJAN HOSSEN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
17	<a href="#">Bail Appln./4335/2023</a> WITH CASE RECORD(SCANNED COPY)	RUYEL UDDIN @ JAKIR UDDIN @ JAHIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
18	<a href="#">Bail Appln./4464/2023</a> WITH CASE RECORD(SCANNED COPY)	TAYABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
19	<a href="#">Bail Appln./4501/2023</a> WITH OFFICE NOTE	FIZUR ALI @ MOON ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	PP, ASSAM
20	<a href="#">Bail Appln./4642/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MAINUL ALI @ BABU @ BABU PETLA <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
21	<a href="#">Bail Appln./4650/2023</a> FIXED	FIROZ AHMED <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KHANDAKAR	PP, ASSAM
22	<a href="#">Bail Appln./112/2024</a> WITH CASE RECORD(SCANNED COPY)	ATUL DAS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
23	<a href="#">Bail Appln./337/2024</a> WITH CASE RECORD(SCANNED COPY)	PREMA PANDIT <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MD R ISLAM MD IMRAN	PP, ASSAM
24	<a href="#">Bail Appln./343/2024</a> WITH LCR(SCANNED COPY), FIXED	GAUTAM SAHA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	
25	<a href="#">Bail Appln./400/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	BIKRAM PAUL @ BIPLAB <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR S HOQUE MR K DEKA	PP, ASSAM
26	<a href="#">Bail Appln./446/2024</a> WITH OFFICE NOTE, FIXED	SHIVAM SARKAR <b>Versus</b> THE STATE OF ASSAM ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
27	<a href="#">Bail Appln./579/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MONJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR S HUSSAIN	MR M AHMED (r-2) PP, ASSAM

**BAIL HEARING**

28	<a href="#">AB/2273/2023</a> FIXED	KADAM ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR K ISLAM MR A ALIM SK	PP, ASSAM
29	<a href="#">AB/4205/2023</a> FIXED	IMAMUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM

**ORDERS**

30	<a href="#">I.A.(CrI.)/211/2022</a> WITH LCR 4 FILES, FIXED <b>in</b> CrI.A./83/2022	KARUNA RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B DEKA MR P DAS A DAS MR P PRAWAR	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./83/2022</a>	KARUNA RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B DEKA MR P DAS A DAS MR P PRAWAR	PP, ASSAM
31	<a href="#">I.A.(CrI.)/443/2023</a> FIXED <b>in</b> CrI.Rev.P./4708/2023	UTTAR KAMPITH MAHAVIDYALAYA (SR) JAGARA <b>Versus</b> PUNIT JALAN AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	MR S N KRISHNATRAYA (R-1) MR. S CHAMARIA (R-1) MR A N SARMAH (R-1)
	<b>WITH</b> <a href="#">CrI.Rev.P./4708/2023</a> (Filing Number)	UTTAR KAMPITH MAHAVIDYALAYA <b>Versus</b> PUNIT JALAN AND ANR. H	MR J I BARBHUIYA	
	<b>WITH</b> <a href="#">I.A.(CrI.)/455/2023</a>	UTTAR KAMPITH MAHAVIDYALAYA (SR) JAGARA <b>Versus</b> PUNIT JALAN AND ANR	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	MR S N KRISHNATRAYA MR. S CHAMARIA (R-1) MR A N SARMAH(R-1) MR M M ZAMAN(R-1)
32	<a href="#">CrI.Pet./1299/2023</a> FIXED	WAHIDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K R BORA R GOGOI	PP, ASSAM
		<b>HEARING</b>		
33	<a href="#">CrI.Pet./951/2018</a> PART-HEARD, LCR 2 FILES	A.J.HOSPITAL AND RESEARCH CENTRE. AND 2 ORS. <b>Versus</b> RAJ AHMED TALUKDAR AND ANR.	MR Z HUSSAIN MS P BARMAN MRS B B AHMED	MR. B M CHOUDHURY (R1) MR. P P DUTTA (R2) MR. U CHOUDHURY (R1) MR. A BORUA (R2) MR. A H KHANDAKAR (R1)
34	<a href="#">CrI.A./107/2021</a> WITH LCR 3 FILES, FIXED	SMTI. RUNU DEVI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR. M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./92/2020</a>	SMT. RUNU DEVI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. B J GHOSH MR. DILIP DEY PP, ASSAM
36	<a href="#">CrI.A./126/2021</a> WITH LCR 2 FILES, FIXED	KAMAL CH. DAS <b>Versus</b> GHANASHYAM SARMA AND ANR.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. B DEKA MR P DAS MS. D SAIKIA (R-1) MR P PRAWAR
37	<a href="#">CrI.A./240/2022</a> <u>1 Y 6 M 19 D</u> :WITH LCR 4 FILES	MD. RANA ALI @ RANA AHMED @ KHOLILUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R DAS	PP, ASSAM
38	<a href="#">I.A.(CrI.)/505/2023</a> WITH LCR 4 FILES, FIXED <b>in</b> CrI.A./212/2023	AKASH BHUMIJ <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR I HASSAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./212/2023</a>	AKASH BHUMIJ <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR I HASSAN	MR. B K DAS (R-2) MR H P GUWALA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
14)	MS. B M CHETRI	15-03-2024	To	25-03-2024
15)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
16)	MR. S BANIK	18-03-2024	To	21-03-2024
17)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
18)	MRS. R S DEURI	18-03-2024	To	19-03-2024
19)	MR. M K DAS	18-03-2024	To	19-03-2024
20)	MS B DEVI	18-03-2024	To	20-03-2024
21)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

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### [ For Tuesday, 19th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 16

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/1761/2019</a> FIXED	MAINUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K K DEY MR V K BAROOAH	MR. P. N. GOSWAMI (SC, FOREST DEPARTMENT) MR. S BISWAS (SC, FOREST DEPT. ADDL. AG, ASSAM
2 <a href="#">WP(C)/7050/2019</a> FIXED	MADAN MOHAN NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	GA, ASSAM MR. N UPADHAYAY (r-5) MR R. DHAR. (SC, HANDLOOM, TEXTILE AND SERICULTURE DEPT.) SC, SERICULTURE
3 <a href="#">WP(C)/2323/2021</a> FIXED	MD. FAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. S A MONDAL	SC, BTC SC, IRRIGATION
4 <a href="#">WP(C)/4903/2021</a> B/O	DEEP PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR M M ZAMAN	SC, PNRD GA, ASSAM SC, APSC MR A K AHMED (r-6) MR DIGANTA BHATTA (r-6) SC, P H E
5 <a href="#">WP(C)/8306/2022</a> FIXED	BALABHADRA DAS AND 31ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. P BHOWMICK MR. D THAOSEN	SC, APDCL
6 <a href="#">WP(C)/3182/2023</a> B/O	REKIBUDDIN AHMED AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	GA, ASSAM
<b>WITH</b> 7 <a href="#">WP(C)/3985/2018</a>	BINOD KALITA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M RAHMAN MS A AHMED	SC, AFDC MR. S B SARMA
8 <a href="#">WP(C)/4650/2023</a> B/O	AMIN SHAMSUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU.
9 <a href="#">WP(C)/4963/2023</a> FIXED, WITH WP(C)/2293/2019 (D/O)	DR. JIBENDU DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM

10	<b>WITH</b> <a href="#">WP(C)/4255/2023</a>	SWAPNA SIKHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. U K NAIR MR H K DAS	SC, SCERT, ASSAM MS. D BORGHAIN (R4, R5) MR. P GOHAIN (R4, R5) MS. M SARMAH (R4, R5) MR. S HAZARIKA (R-6 TO R-14) MR A CHALIHA SC, EDU
<b>ORDERS</b>				
11	<a href="#">WP(C)/5714/2021</a> B/O	MANOJ KUMAR NATH <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. AND 18 ORS.	MR. S MITRA MR A K BORO	SC, APDCL MR. A LAL (R-17) MR A BRAHMA (R-17)
<b>HEARING</b>				
12	<a href="#">WP(C)/27/2015</a> FIXED	DIPEN HAZARIKA <b>Versus</b> STATE BANK OF INDIA and 8 ORS	MR. P K BORAH MR.A J RAJKHOWA MR.S BORTHAKUR MR.U S BORA	MR.L TALUKDAR(R-1) MS.M DASR-1 MR.B DAS(R-1) MS.N DAS(R-1)
13	<a href="#">WP(C)/2571/2015</a>	JIBAN CHANDRA BORA <b>Versus</b> THE BOARD OF DIRECTORS and 4 ORS	MR J U CHOUDHURY MR. S KHOUND MR G C HAZARIKA MR. L Deka MR. C C DEKA	SC, APDCL
14	<a href="#">WP(C)/7452/2017</a>	MUNINDRA DEKA and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	MR.C BARUAH GA, ASSAM SC, APSC MD. R ALI M KATAKY MR. K KONWAR MR. A M KHAN
15	<a href="#">WP(C)/2207/2018</a> FIXED	RAMEN LAL BAISHYA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
16	<a href="#">WP(C)/3538/2018</a> FIXED	BISWAJIT MAHATO <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S K SAHARIAH MR D C NATH MR. C SHARMA	MR. R K D CHOUDHURY ASSTT.S.G.I.
17	<a href="#">WP(C)/4633/2018</a>	GHATFUL BANIA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT)
	<b>WITH</b> <a href="#">I.A.(Civil)/2252/2019</a> in <a href="#">WP(C)/4633/2018</a>	GHATFUL BANIA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	GA, ASSAM
18	<a href="#">WP(C)/6702/2018</a>	SIDDHARTHA BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MS R B DEB MR. K K BHATTACHARYYA	GA, ASSAM MR B GOGOI (R4 & 5) SC, HEALTH
19	<a href="#">WP(C)/6276/2019</a>	PRATAP CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	GA, ASSAM SC, AG SC, GHC SC, FINANCE
20	<a href="#">WP(C)/9532/2019</a>	NITU KUMARI PANDEY <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. U K DAS MS. B D SARMAH MR. M DAS H THAKURIYA MR. N K NEOG	MRS. A GAYAN ASSTT.S.G.I.
21	<a href="#">WP(C)/2452/2020</a>	BIMAN PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM

22	<a href="#">WP(C)/677/2021</a>	SIKANDER ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MS. S KAKATI MR P BHARDWAJ MR. R BARTHAKUR	MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MS. ANASUYA C
23	<a href="#">WP(C)/912/2022</a>	KOHINUR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, REVENUE
24	<b>WITH</b> <a href="#">WP(C)/1954/2022</a>	KOHINUR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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16)	MR. S BANIK	18-03-2024	To	21-03-2024
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18)	MRS. R S DEURI	18-03-2024	To	19-03-2024
19)	MR. M K DAS	18-03-2024	To	19-03-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Tuesday, 19th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**  
**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 17

[THIS BENCH WILL SIT AT 10:15 AM

RESPECTIVE SINGLE BENCHES WILL SIT AFTER  
RISING OF THIS BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ADMISSION

1	<a href="#">WP(C)/1057/2022</a>	MD. SALAK UDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, REVENUE
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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
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12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
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### [ For Tuesday, 19th March 2024 ]

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BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSELIST WILL  
BE TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/5616/2020</a> PART- HEARD, FIXED	ARUN SARMA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM SC, REVENUE
2	<a href="#">RSA/168/2009</a> (HEARING), WITH LCR, FIXED	MD. MINHAZ MANDAL and ANR <b>Versus</b> HAMED ALI TARAFDAR and 20 ORS	MR.A K SARMA MR.R K JAIN	MR.S SINHA MR.M HUSSAIN MR.B SINHA
3	<a href="#">RSA/15/2010</a> (HEARING), WITH LCR, FIXED	GAURIPUR CONSUMERS CO-OPERATIVE STORES, <b>Versus</b> ON THE DEATH OF GAJANAND PROSAD KANU HIS LEGAL HEIRS SMTI BINDU KANU and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.B BANERJEE MR.J LASKAR MR.A DEY MR.H K HAZARIKA MR. A MOBARAQUE (r-1.1,1.2,1.3,1.4) MS.M DEY
4	<a href="#">RSA/50/2011</a> (HEARING), WITH LCR, FIXED	SMT. RAJU BALA DEKA and 9 ORS, <b>Versus</b> KANDARPA DEKA and ORS,	MR.H K DEKA MR.B C TALUKDAR MS.R BARUAH MR.P SUNDI MR.B DEKA MR. B SARMA	MR.A IKBAL MR.B BARMAN MR.S ALI MR.M ALAM MR.G MISHRA MR.G BORDOLOI MS.M NATH
	<b>WITH</b> <a href="#">I.A.(Civil)/1768/2018</a> in RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIR SRI KANDARPA DEKA AND 18 ORS <b>Versus</b> SMT. RAJU BALA DEKA AND 7 ORS	MR. A IKBAL MR. S ALI	MR. B D DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/1487/2019</a> in RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND 19 ORS <b>Versus</b> SMT. RAJU BALA DEKA and 8 ORS,	S ALI MR. A IKBAL	MR. B D DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/25/2022</a> in RSA/50/2011	SMT. RAJU BALA DEKA AND ORS <b>Versus</b> ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND ORS	MR B DEKA	S ALI

5	<a href="#">FAO/17/2013</a> (HEARING),	BRAJANATH GOGOI <b>Versus</b> M/S. SURABHI SOCIETY and 5 ORS.	MR.N DUTTA MR.D BARUAH MS.B DAS	MR.R DHAR(R-1&2) MR.S SHARMA(R-1&2) MR A SAIKIA(R-1&2) C K S BARUAH, SC, PWD MS.H TALUKDAR
	<b>WITH</b> <a href="#">MC/2616/2013</a> in FAO/17/2013	BRAJANATH GOGOI <b>Versus</b> M/S. SURABHI SOCIETY and 5 ORS.	MR.N DUTTA MR.D BARUAH MS.B DAS	MR.N N UPADHYAYA(R-2) MR.R DHARR-2 MR.S SHARMA(R-2) SC, PWD MS.H TALUKDAR
6	<a href="#">FAO/24/2013</a> (HEARING)	SUNITA AGARWAL and 2 ORS. <b>Versus</b> NARPAT SINGH and 9 ORS.	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.K K DEY MRV K BAROOAH
7	<b>WITH</b> <a href="#">FAO/26/2013</a>	SUNITA AGARWAL and 2 ORS. <b>Versus</b> NARPAT SINGH and 9 ORS.	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.K K DEY MRV K BAROOAH
	<b>WITH</b> <a href="#">MC/3240/2013</a> in FAO/26/2013	SUNITA AGARWAL and 2 ORS. <b>Versus</b> NARPAT SINGH and 9 ORS.	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	
<b><u>ADMISSION</u></b>				
8	<a href="#">WP(C)/6909/2015</a> PART-HEARD, FIXED	M/S TOPCEM INDIA <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.G N SAHEWALLA MRS.S S BAWARI MR.A CHETIA MD.ASLAM	C.G.C. MR.S CHAMARIA MRM R ADHIKARI SC, INDUSTRIES and COMMERCE ASSTT.S.G.I.
<b><u>ORDERS</u></b>				
9	<a href="#">WP(C)/5201/2023</a> PART-HEARD, FIXED	BRAHMAPUTRA UDYOG PVT LIMITED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS K LOYA MS. S NEWAR MS M HAZARIKA	MR S NEOGI (R-8) MR K BHUYAN (r-5) MR H A AHMED (r-5) MR B KAUSHIK (R-8) MR. S HAZARIKA (R-8) MS P BANIA (r-5) MR S BORA (R-1 & R-2) MS A M DCOSTA (R-8) MR. M U E BHUYAN SC, GDD
<b><u>HEARING</u></b>				
10	<a href="#">WP(C)/7688/2015</a> PART-HEARD, FIXED	SABITA TAMULI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMA-4 and 5 MR. SURAJIT DAS (r-5,6) MR. B. GOGOI, SC, FINANCE AND TAXATION MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA

11 <a href="#">RSA/178/2012</a> WITH LCR, FIXED	DHIREN DEKA and ORS, <b>Versus</b> LOKESWAR DEKA @ LAKHESWAR DEKA,	MRG P BHOWMIK MR.R P SARMAH MR.M R LASKAR MS.S SARMA(P-1to16) MRM R ADHIKARI MS.N BARMAN(P-1to16) MR.M CHIRING MR.N HASAN(P-1to16) MR.J ROY(P-1to16) MS.R HAZARIKAP-1to16 MS.S KAKATI(P-1to16) MR.S BORTHAKUR(P-1to16) MR.D C C PHUKAN	MR.N DEKA MR.P C DEKA MR.M CHETIA
12 <a href="#">RSA/190/2013</a> WITH LCR, FIXED	ABDUL HAI and ANR. <b>Versus</b> MD. IMRAN HUSSAIN CHOUDHURY and ANR.	MSB DEVI MR.N K DAS MS.R R BORAH	MR.G Z AHMED MR.A A HUSSAIN
<b>WITH</b> <a href="#">MC/2650/2013</a> <b>in</b> RSA/190/2013	ABDUL HAI and ANR. <b>Versus</b> MD. IMRAN HUSSAIN CHOUDHURY and ANR.	MSB DEVI MR.N K DAS MS.R R BORAH	
13 <a href="#">FAO/1/2014</a> WITH LCR	GOPAL CH. GHOSH <b>Versus</b> SAJAL SINGHA	MR.S K SINGH MR.T C KHATRI	MR.M K CHOUDHURY MR.B DEKA MR.N BARUAH
14 <a href="#">FAO/2/2014</a> WITH LCR	MATI RAM ROY and ANR. <b>Versus</b> GOLAPI ROY	MR.A M BUZARBARUAH MS.M BARMAN MS.D GHOSH MS.B GOGOI	
15 <a href="#">FAO/15/2014</a> WITH LCR	RAM NAGINA PANDEY <b>Versus</b> STATE OF ASSAM and 7 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH	MR. C K S BARUAH, Govt Advocate, Assam (R 1 & R 2)
16 <a href="#">WP(C)/1352/2014</a> FIXED	ATLANTA MODULAR LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.D K MISHRA MR.B PRASAD MR.D BARUAH MS.D PHUKAN MS.D MUSAHARY	MS.M HAZARIKA MRS.V L SINGH C.G.C. MR.C K S BARUAH SC, G M D A ASSTT.S.G.I. SC, REVENUE
17 <a href="#">FAO/3/2015</a> WITH LCR	GUPI PARJA @ BIKASH <b>Versus</b> SMTI PROTIVA DEKA PARJA	MR.S BORA MS.R DHAR	
18 <a href="#">FAO/7/2015</a> WITH LCR	DR BIMAL MAZUMDAR <b>Versus</b> DR TRAILOKYA NATH SALOI and 2 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MS.R BORAH	MR.N DEKA(R-1) MR.M GOGOI(R-1)
19 <a href="#">FAO/21/2015</a> WITH LCR	M/S NORTH EASTERN CHEMICALS INDUSTRIES P LTD and ANR <b>Versus</b> ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD and ANR	MR.A PARVEZ MR.M DUTTA M C KAKOTI	MR.N C DAS(R-2) MR.A DAS(R-2) MS.B BEGUM(R-2) MR. J K GOSWAMI MS.M DEVIR-2 MRP GOGOI(R-1) MS.K DAS(R-2) MR.H DAS(R-1)
<b>WITH</b> <a href="#">MC/1473/2015</a> <b>in</b> FAO/21/2015	M/S NORTH EASTERN CHEMICALS INDUSTRIES P LTD and ANR <b>Versus</b> ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD and ANR	MR.A PARVEZ MR.M DUTTA M C KAKOTI	
20 <a href="#">FAO/15/2016</a> WITH LCR	SRI NARENDRA NATH SARMA <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.R GOSWAMI MR.I ALAM MR.T SK	MR.B CHETRI(R- 1-3) SR GA,ASSAM

21	<a href="#">FAO/16/2016</a>	MD IFTIKAR RAHMAN <b>Versus</b> MD JIAUR RAHMAN	MR.R BARUAH MR.A IKBAL MR.S ALI	MS.R HUSSAIN MR.Z MUKIT MR.A SATTAR MR.H K BARUAH MR.R P GUPTA MS.S CHOUDHURY
22	<a href="#">RSA/128/2016</a> WITH LCR, FIXED	ON THE DEATH OF PLAINTIFF NO 1 NAMELY MOBARAK ALI HIS LEGAL HEIRS MD ABDUL SATTAR and 6 ORS <b>Versus</b> ON THE DEATH OF SIRAJ SEIKH @ SIRAJ UDDIN HIS LEGAL HEIRS MUSSTT. ROHIMA BEGUM WIFE and 5 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MR.P K ROY(R- 1-5) MR.S K CHAKRABORTY R- 1-5 MRS A CHAKRABORTY(R- 1-5) MS.M DUTTA(R- 1-5)
23	<a href="#">RSA/132/2018</a> WITH LCR, FIXED	ABDUL HANIF AHMED and 3 ORS <b>Versus</b> MD ABDUL SAHED and ORS	MR. A D CHOUDHURY MS. S RASUL MS.R CHETRI	MR. H R A CHOUDHURY(Sr.Adv.)(R- 1- 3(i)&3(ii)) MRS. R CHOUDHURY(R- 1 - 3(i)&3(ii)) MR. R K D CHOUDHURY(R- 6)
24	<a href="#">RSA/157/2019</a> WITH LCR, FIXED	SRI MADAN GOPAL PATHAK <b>Versus</b> HIMANGINI BALA PATHAK AND ANR	MR. D K DAS MR. M PATHAK MS. P BHUYAN	DR. B AHMED DR. B AHMED MR. M AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/2509/2019</a> <b>in</b> RSA/157/2019	SRI MADAN GOPAL PATHAK <b>Versus</b> HIMANGINI BALA PATHAK AND ANR	MR. D K DAS MR. M PATHAK MS. P BHUYAN	

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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
14)	MS. B M CHETRI	15-03-2024	To	25-03-2024
15)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
16)	MR. S BANIK	18-03-2024	To	21-03-2024
17)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
18)	MRS. R S DEURI	18-03-2024	To	19-03-2024
19)	MR. M K DAS	18-03-2024	To	19-03-2024
20)	MS B DEVI	18-03-2024	To	20-03-2024
21)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Tuesday, 19th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./799/2024</a>	JASWINDER SINGH BARYAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL MD. M. ALI	PP, ASSAM
2	<a href="#">Bail Appln./802/2024</a>	BARAMAR MALAKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">AB/737/2024</a>	GUDDU SINGH @ RAJ PRATAP SINGH <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
<b>ADMISSION</b>				
4	<a href="#">Crl.Pet./197/2016</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SMTI SUNANDA PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K DAS MR S DAS MS H AHMED MR. S A HUSSAIN MR D J HALOI MR. U S BORA B. CHETRY	MR. B DEKA(R-2) MR.A BHATTACHARYYA(R-2) MS P BARUAH(R-2) S AZIZ(R-2) PP, ASSAM MS. K TALUKDAR(R-2)
5	<a href="#">Crl.Pet./508/2018</a> FIXED	PABITRA KUMAR KATAKY <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS.	MS. S SARMA MR. A BARUAH	MR. A GANGULY ( R2 - R4) SC, CBI
6	<a href="#">Crl.Pet./206/2024</a> FIXED	LALREMENGI NAMPUI AND 14 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
7	<a href="#">Bail Appln./3691/2023</a> WITH LCR(SCANNED COPY), B/O	ABDUL RASHID <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
8	<a href="#">Bail Appln./4603/2023</a> FIXED	MD SADDAM <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
9	<a href="#">Bail Appln./138/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	JUBAIR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

10	<a href="#">Bail Appln./221/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MONOJ KALITA <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
11	<a href="#">Bail Appln./289/2024</a> FIXED	HAMED KHALIFA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR S NOWAJ	PP, ASSAM
12	<a href="#">Bail Appln./386/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RAMILA BIBI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. D ZAKARIA	PP, ASSAM
13	<a href="#">Bail Appln./431/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	MOINUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE	PP, ASSAM
14	<a href="#">Bail Appln./627/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FAIZUDDIN AHMED @ BOGA <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
15	<a href="#">Bail Appln./637/2024</a> FIXED	LUNGUNLEN CHONGLOI <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
16	<a href="#">Bail Appln./688/2024</a> FIXED	DIGBIJOY NAVIS <b>Versus</b> THE STATE OF ASSAM	MR H K NATH MR. K KAKOTI MR N PATIRI	PP, ASSAM
17	<a href="#">Bail Appln./709/2024</a> FIXED	RAJIBUL ISLAM KHAN @ RAJIBUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
18	<a href="#">AB/3283/2023</a> FIXED	HASIBUL SEKH <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
19	<a href="#">AB/3474/2023</a> FIXED	BORSHA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
20	<a href="#">AB/3610/2023</a> FIXED	PRAVEEN KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA MS. B SARMAH	PP, ASSAM
21	<a href="#">AB/4274/2023</a> FIXED	MUKTAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. P DUTTA MR P TALUKDAR	PP, ASSAM
22	<a href="#">AB/4336/2023</a> FIXED	FAIZOL HOQUE ALIAS FAZAL HOQUE @ FAJAL ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ	PP, ASSAM
23	<a href="#">AB/80/2024</a> FIXED	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
24	<a href="#">AB/341/2024</a> FIXED	MINTU BORO <b>Versus</b> THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
25	<a href="#">AB/385/2024</a> FIXED	DULAL UDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. M AHMED MS S AHMED	PP, ASSAM
26	<a href="#">AB/413/2024</a> FIXED	ASHINI KUMAR PATAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MR R SARMA MS B GOSWAMI MS P SAIKIA	PP, ASSAM

27	<a href="#">AB/472/2024</a> FIXED	SHAHIN MAHABUB <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN MR. RASHIDUL ISLAM MR J I MONDAL	PP, ASSAM
	<b>WITH</b>			
28	<a href="#">AB/443/2024</a>	AKRUMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<b>ORDERS</b>				
29	<a href="#">Crl.Pet./977/2023</a> FIXED	JUME BEGUM LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER GK GOGOI	PP, ASSAM
30	<a href="#">Crl.Pet./85/2024</a> WITH LCR 1 FILE, FIXED	JAGAT KONWAR AND 3 ORS <b>Versus</b> RAGENDRA NATH BODO AND ANR	MR. R DE MR R K DUTTA MR. U J SAIKIA	MR. K D CHETRI (r-1) MS R BARUAH (r-1) PP, ASSAM
31	<a href="#">Crl.Pet./113/2024</a> FIXED	ANUSHA KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	J RABHA MR R D GOSWAMI MR A N SARMAH	MR A SAIKIA(R- 2) PP, ASSAM
32	<a href="#">Crl.Pet./149/2024</a> FIXED	MD. SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
33	<a href="#">I.A.(Crl.)/160/2024</a> WITH LCR 4 FILES, FIXED <b>in</b> Crl.A./281/2023 <b>WITH</b> <a href="#">Crl.A./281/2023</a>	UTTAM KONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
		UTTAM KONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
<b>HEARING</b>				
34	<a href="#">Crl.A./53/2021</a> 3 Y 2 M 25 D :PART-HEARD, LCR 5 FILES, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/112/2024</a> <b>in</b> Crl.A./53/2021	VIKKY PACHAURI @ VIKASH PACHAURI AND ANR. <b>Versus</b> UNION OF INDIA	MR. N AHMED MD S I AHMED	SC, CUSTOMS
		VIKKY PACHAURI @ VIKASH PACHAURI AND ANR. <b>Versus</b> UNION OF INDIA,	MR. N AHMED MD S I AHMED	SC, CUSTOMS
35	<a href="#">Crl.Rev.P./399/2019</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MD. BASIR AHMED <b>Versus</b> SALMAN AHMED AND ANR.	MR. B C DAS MR. S A HUSSAIN MR D J HALOI	MR F K R AHMED MR J UDDIN PP, ASSAM (R2)
36	<a href="#">CRL.A(J)/90/2020</a> WITH LCR 5 FILES, P.B.-1, FIXED	KALICHARAN GOWALA <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
37	<a href="#">Crl.Pet./640/2022</a> WITH LCR 1 FILE(SCANNED COPY), B/O	DAIDO INDIA PRIVATE LIMITED AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K AGARWAL MR D K BHATTACHARYYA MS. P NEOG	MR A NATH DR ANKIT TODI PP, ASSAM
38	<a href="#">Crl.Pet./706/2022</a> WITH LCR 1 FILE, FIXED	HAZARAT ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H DAS MR. B C DEKA	MR. DITUL DAS (r-2) MR. R RAHMAN (r-2) PP, ASSAM
39	<a href="#">CRL.A(J)/101/2023</a> 0 Y 8 M 17 D :WITH LCR 5 FILES, P.B.-1 <b>WITH</b> <a href="#">I.A.(Crl.)/928/2023</a> <b>in</b> CRL.A(J)/101/2023	DIPJYOTI MALAKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA MS. T SOM MR. P TELI	MS. B SARMA (LEGAL-AI- -COUNSEL FOR R2) PP, ASSAM
		DIPJYOTI MALAKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
40	<a href="#">Crl.A./234/2023</a> 1 Y 12 M 0 D :WITH LCR 4 FILES, FIXED	RATAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM



41	<a href="#">Crl.Pet./487/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	DEBASHISH DAS AND ANR <b>Versus</b> MITHUN RAY AND ANR	MR. A AHMED U U KHAN	MR. D K SARMAH (R-1) MS. J DEKA (R-1) MS. A TALUKDAR (R-1) PP, ASSAM
42	<a href="#">Crl.Pet./1196/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	CHAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S HOQUE M ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
14)	MS. B M CHETRI	15-03-2024	To	25-03-2024
15)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
16)	MR. S BANIK	18-03-2024	To	21-03-2024
17)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
18)	MRS. R S DEURI	18-03-2024	To	19-03-2024
19)	MR. M K DAS	18-03-2024	To	19-03-2024
20)	MS B DEVI	18-03-2024	To	20-03-2024
21)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Tuesday, 19th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 19**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">I.A.(Civil)/3149/2018</a> in MACApp./787/2018	THE UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI PARESH NATH AND 2 ORS	MR. A BARKATAKI	MS. S E AHMED (R-3) MS. N DEVI (R-3) MR. S SHARMA MS. P TALUKDAR
	<b>WITH</b> <a href="#">MACApp./787/2018</a>	THE UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI PARESH NATH AND 2 ORS	MR. A BARKATAKI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3150/2018</a> in MACApp./787/2018	THE UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI PARESH NATH AND 2 ORS	MR. A BARKATAKI	
2	<a href="#">I.A.(Civil)/613/2019</a> in MACApp./17838/2018	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI PRAMILA GOGOI AND 2 ORS	MR. A J SAIKIA	A G CHOUDHURY MR K K BHATTACHARYYA
	<b>WITH</b> <a href="#">MACApp./17838/2018</a> (Filing Number)	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI PRAMILA GOGOI AND 2 ORS		
3	<a href="#">I.A.(Civil)/2836/2019</a> in MACApp./10709/2019	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> SMTI. MARY SAIKIA AND 4 ORS.	MR SISHIR DUTTA MR. S DUTTA	MR. P HAZARIKA MR. H S BORAH
	<b>WITH</b> <a href="#">MACApp./10709/2019</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> SMTI. MARY SAIKIA AND 4 ORS		
4	<a href="#">I.A.(Civil)/1624/2020</a> in MACApp./7161/2020	THE BAJAJ ALLIANZ GENERAL INSUANCE CO. LTD. <b>Versus</b> SEFALI GOPE AND 3 ORS.	MR. A BHATTACHARYYA	MR. A K GUPTA (R-1) MR. R S MISHRA (R-1)
	<b>WITH</b> <a href="#">MACApp./7161/2020</a> (Filing Number)	THE BAJAJ ALLIANZ GENERAL INSUANCE CO. LTD. <b>Versus</b> SEFALI GOPE AND 3 ORS. (H)		
5	<a href="#">I.A.(Civil)/1607/2021</a> in MACApp./7977/2021	MUKUL LAHKAR <b>Versus</b> JUSPINA KANDULNA AND 4 ORS.	MR B PUSHILAL	

	<b>WITH</b> <a href="#">MACApp./7977/2021</a> (Filing Number)	MUKUL LAHKAR <b>Versus</b> JUSPINA KANDULNA AND 4 ORS. A	MR B PUSHILAL	
6	<a href="#">I.A.(Civil)/1846/2021</a> in <a href="#">MACApp./331/2021</a>	RAHIMA BEGUM <b>Versus</b> DEBADIB DAS AND 2 ORS.	MR. C CHOWDHURY MRS. A GAYAN	MS. M CHOUDHURY (r-3) MS C BORAH (r-3)
	<b>WITH</b> <a href="#">MACApp./331/2021</a> (Filing Number)	RAHIMA BEGUM <b>Versus</b> DEBADIB DAS AND 2 ORS. F	MR. C CHOWDHURY	
7	<a href="#">I.A.(Civil)/1986/2023</a> in <a href="#">MACApp./7799/2023</a>	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> ANJALI KARDONG PAHADI AND 5 ORS.	MRS L SHARMA MR. K K BHATTA	MR. K R PATGIRI (r-1 & 4) MR. B GOGOI (r-1 & 4)
	<b>WITH</b> <a href="#">MACApp./7799/2023</a> (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> ANJALI KARDONG PAHADI AND 5 ORS. B	MR. K K BHATTA	
<b>HEARING</b>				
8	<a href="#">MACApp./194/2016</a> WITH LCR	NATIONAL INSURANCE CO. LTD. <b>Versus</b> LILI HAZARIKA and 2 ORS.	MR T KALITA MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.G RAHUL MR.R M DEKA MR. A K GUPTA (R1, R2) MR H J TAMULI (R1, R2)
9	<a href="#">MACApp./318/2016</a> WITH LCR	SMT ROMA RANI NATH <b>Versus</b> SRI DIPAK DAS and 2 ORS	MR.D K KALITA MR.K K PARASAR	MR.A J SAIKIA(R-3) MR.U K DUTTA(R-3) MR.B KAKATIR-3 MR.K BORAH(R-3)
10	<a href="#">MACApp./147/2018</a> WITH LCR	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI CHAMPA SAHARIA and 5 ORS	MR. A TALUKDAR MR. K K BHATTA MR. K K BHATTACHARYYA MR J JOHN	MR. V. K. UPADHAYAYA MR. U K BARMAN MR H ALI MR. A K SINGH MR. S KURMI
	<b>WITH</b> <a href="#">I.A.(Civil)/1987/2018</a> in <a href="#">MACApp./147/2018</a>	SMTI. CHAMPA SAHRIA AND 3 ORS <b>Versus</b> M/S NEW INDIA ASSURANCE CO. LTD.	MR. U K BARMAN MR H ALI	MR. K K BHATTA

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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
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12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
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16)	MR. S BANIK	18-03-2024	To	21-03-2024
17)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
18)	MRS. R S DEURI	18-03-2024	To	19-03-2024
19)	MR. M K DAS	18-03-2024	To	19-03-2024
20)	MS B DEVI	18-03-2024	To	20-03-2024
21)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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### [ For Tuesday, 19th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS, IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/138/2024</a> FIXED	KALICHARAN MANDAL <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	
2	<b>WITH</b> <a href="#">WP(C)/8309/2022</a>	KALICHARAN MANDAL AND 206 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	GA, ASSAM SC, REVENUE
<b>ADMISSION</b>				
3	<a href="#">WP(C)/4779/2015</a> FIXED	PURBAJYOTI CHUTIYA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.P K DEKA MR. S ALAM	GA, ASSAM(R-1) MR.R GOSWAMI(R- 7-9) MS.B DEKA(R- 7-9) MS.S DAS(R- 7-9) MS.S BISWAS(R- 7-9) MS.A BARMANR- 7-9 MR. T.R. GOGOI, SC, HOUSING BOARD MR.C GOSWAMI(R-3, 5 & 7)
4	<a href="#">WP(C)/1732/2020</a> FIXED	INDIAN OIL CORPORATION LTD. (MARKETING DIVISION), <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION
5	<b>WITH</b> <a href="#">WP(C)/1708/2020</a>	INDIAN OIL CORPORATION LTD. (MARKETING DIVISION) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE AND TAXATION

6	<b>WITH</b> <a href="#">WP(C)/1729/2020</a>	INDIAN OIL CORPORATION LTD. (MARKETING DIVISION) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE AND TAXATION
7	<b>WITH</b> <a href="#">WP(C)/1733/2020</a>	INDIAN OIL CORPORATION LTD. (MARKETING DIVISION) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE AND TAXATION
8	<a href="#">WP(C)/3900/2020</a> FIXED	M/S. DURGA KRISHNA STORE PVT. LTD. <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 6 ORS.	MR. R HUSSAIN MRS. S ROY	SC, I O C
	<b>WITH</b> <a href="#">I.A.(Civil)/1312/2021</a> in <a href="#">WP(C)/3900/2020</a>	THE INDIAN OIL CORPORATION LTD. AND 6 ORS. <b>Versus</b> M/S. DURGA KRISHNA STORE PVT. LTD.	MR P BHARDWAJ	MR R HUSSAIN
9	<b>WITH</b> <a href="#">WP(C)/279/2020</a>	M/S DURGA KRISHNA STORE PVT LTD <b>Versus</b> INDIAN OIL CORPORATION AND 2 ORS	MR. R HUSSAIN MRS. S ROY	MR. M K CHOUDHURY MR. P BHARDWAJ (SC, I.O.C)
10	<b>WITH</b> <a href="#">Cont.Cas(C)/356/2021</a>	DURGA KRISHNA STORE PVT LIMITED <b>Versus</b> ISHAN SHARMA AND ANR	MR. R HUSSAIN	MR. M K CHOUDHURY (R- 1,2) MR P BHARDWAJ (R-1,2)
11	<b>WITH</b> <a href="#">WP(C)/6372/2021</a>	DURGA KRISHNA STORE PVT LTD <b>Versus</b> INDIAN OIL CORPORATION AND 7 ORS	MR. R HUSSAIN MR. A A AHMED	SC, I O C
12	<a href="#">WP(C)/5574/2020</a> FIXED	UTTAM GHOSH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM MRS. M BARMAN (r- 4,5,6,7) MR. B J MUKHERJEE (r- 4,5,6,7) SC, REVENUE
13	<a href="#">WP(C)/3493/2021</a> FIXED, WITH FA/66/1969 (D/O)	M/S KHADARIA TEA COMPANY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHATANIAR MS. S D SAIKIA	GA, ASSAM SC, REVENUE
14	<a href="#">WP(C)/6273/2021</a> FIXED	M/S JSVM PLYWOOD INDUSTRIES LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I. SC, INCOME TAX
15	<b>WITH</b> <a href="#">WP(C)/5970/2022</a>	M/S JSVM PLYWOOD INDUSTRIES LTD., <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2, R3) MR H GUPTA ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/73/2024</a> in <a href="#">WP(C)/5970/2022</a>	M/S JSVM PLYWOOD INDUSTRIES LIMITED <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA	SC, GST
	<b>WITH</b> <a href="#">I.A.(Civil)/74/2024</a> in <a href="#">WP(C)/5970/2022</a>	M/S JSVM PLYWOOD INDUSTRIES LTD., <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA	SC, GST
	<b>WITH</b> <a href="#">I.A.(Civil)/75/2024</a> in <a href="#">WP(C)/5970/2022</a>	M/S JSVM PLYWOOD INDUSTRIES LTD., <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA	SC, GST
16	<a href="#">WP(C)/7113/2021</a> FIXED	ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM SC, REVENUE

17	<b>WITH</b> <a href="#">WP(C)/4190/2021</a>	ABDUL OHAB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. A WAHAB	GA, ASSAM SC, REVENUE
18	<a href="#">WP(C)/737/2022</a> FIXED, WITH WP(C)/3225/2017 (D/O)	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D DAS SR. ADV (R-9) GA, ASSAM MR P SHARMA, SC, FISHERIES DEPTT. ASSAM MR H K NATH (R-9) MR D J MEDHI (R-9) SC, REVENUE
19	<b>WITH</b> <a href="#">WP(C)/941/2020</a>  CAVT. NO. 0009/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M DUTTA MR. N G KUNDU MR. P K R CHOUDHURY MS. S DEV	MR D J MEDHI GA, ASSAM MR D DAS (R5) MR H K NATH (R5) SC, FISHERY FOR CAVEATOR
20	<b>WITH</b> <a href="#">WP(C)/3408/2020</a>	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N G KUNDU	GA, ASSAM SC, FISHERY
21	<b>WITH</b> <a href="#">I.A.(Civil)/1477/2020</a> in WP(C)/3408/2020	M/S. DIBRU-DANGORI PART-I MEEN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR H K NATH MR H K NATH	GA, ASSAM
22	<a href="#">WP(C)/3218/2022</a> FIXED	M/S D K TRADERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MS M DAS MS S KAKATI	GA, ASSAM
23	<a href="#">WP(C)/753/2023</a> CAVT. NO.14602/022, FIXED	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. R BORPUJARI (r-6) MR. B GOGOI (R-6) MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC
24	<a href="#">WP(C)/5368/2023</a> FIXED	KHAGARU BAISHYA AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR A S SK MR. H A AHMED	GA, ASSAM MR H K SARMA (r-4) SC, REVENUE
25	<a href="#">WP(C)/353/2024</a> FIXED	ZAKIR HUSSAIN LASKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM DY.S.G.I. SC, NHIDC
26	<a href="#">WP(C)/624/2024</a> FIXED	JITEN BHUYAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	MR. K GOGOI MR. K GOGOI DY.S.G.I. SC, GMC SC, G M D A
<b><u>BAIL HEARING</u></b>				
26	<a href="#">AB/3846/2023</a> FIXED	ANJANA RANI DAS <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
<b><u>ORDERS</u></b>				
27	<a href="#">WP(C)/6794/2017</a> FIXED	M/S BUILDWORTH PVT. LTD. and ANR. <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 6 ORS.	MR. R SARMA MR. D DAS	SC, GDD MR. K GUPTA (R 7) SC, GMC SC, G M D A
28	<a href="#">Review.Pet./37/2024</a> FIXED, WITH RSA/90/2010 (D/O)	SOMNATH MITRA <b>Versus</b> ARABINDA MITRA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR. K UPAMANNYA	MS. B CHOUDHURY

29	<a href="#">I.A.(CrI.)/273/2024</a> WITH LCR 5 FILES, B/O in I.A.(CrI.)/749/2023	SAMSUL BEPARI @ SAMSUL BEPARY AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
30	<b>WITH</b> <a href="#">CrI.Rev.P./344/2023</a>	SAMSUL BEPARI @ SAMSUL BEPARY AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. H RAHMAN MR. A K AHMED MR SARFRAZ NAWAZ MD A ISLAM	PP, ASSAM
31	<a href="#">I.A.(Civil)/721/2024</a> FIXED, WITH AFFIDAVIT in WP(C)/114/2013 <b>WITH</b> <a href="#">WP(C)/114/2013</a>	RNT PLANTATIONS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL	SC, REVENUE
		RNT PLANTATIONS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL MS.S KEJRIWAL	GA, ASSAM MR.P S DEKA MR.Y DOLOI(R- 1-3) MRS.V L SINGH SC, REVENUE ADDL. AG, ASSAM
<b>HEARING</b>				
32	<a href="#">WP(C)/4705/2013</a> FIXED	M/S ROYAL COAL PRODUCTS and ANR <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MS.T TALUKDAR	MR.M Z AHMED MS.B DUTTA GA, ASSAM MR.A M DUTTA MR.S K SHARMA DR. B AHMED(SC, INDUSTRIES)
33	<b>WITH</b> <a href="#">WP(C)/520/2015</a>	M/S SAHAI SARAN COKE COAL and ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA	MR.M Z AHMED DR. B AHMED (SC, INDUSTRIES DEPT.) GA, ASSAM SC, COAL INDIA
34	<a href="#">WP(C)/7261/2013</a> FIXED, WITH LCR	PAKHINDRA DEKA <b>Versus</b> ASSAM BORAD OF REVENUE and 3 ORS	MRG P BHOWMIK MR. S K GOSWAMI MR.S S ROY MR.R HAZARIKA MR. R SHARMA	GA, ASSAM MRS.V L SINGH MR.D M THAKURIA MR.S SAIKIA SC, REVENUE
35	<a href="#">WP(C)/3546/2014</a> FIXED	MEGHA TECHNICAL and ENGINEERS PVT.P LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY
36	<b>WITH</b> <a href="#">WP(C)/1224/2014</a>	MANIK CHAND and SONS JEWELLERS PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY	MR.S SAIKIA SC, TAXES
37	<a href="#">WP(C)/5850/2014</a> FIXED, WITH LCR	BHODRESWAR MECH and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A R AGARWALA MR.A K BARUAH MS.T HASNU AMICUS CURIAE	GA, ASSAM
38	<a href="#">WP(C)/659/2015</a> FIXED	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY	GA, ASSAM(R2-R7) MR B TALUKDAR(MUNICIPAL ADMINISTRATION DEPTT.) ASSTT.S.G.I.(R1) SC, ELECTION COMMISSION.(R8)
39	<b>WITH</b> <a href="#">WP(C)/1694/2015</a>	ASSAM PETROCHEMICALS LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM
40	<a href="#">WP(C)/2233/2015</a> FIXED	KANI RAM JALAN @ RAKESH JALAN <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 2 ORS	MR.S CHAMARIA MR.D SARMA MR.M PHUKAN	MRM HAZARIKA SC, G M D A(R-1 TO 3)

	<b>WITH</b> <a href="#">I.A./136/2015</a> in WP(C)/2233/2015	KANI RAM JALAN @ RAKESH JALAN <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 2 ORS	MR.S CHAMARIA MR.D SARMA MR.M PHUKAN	MRM HAZARIKA SC, G M D A(R-1 TO 3)
41	<b>WITH</b> <a href="#">WP(C)/2746/2015</a>	M/S NARMADA AGENCIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI	SC, G M D A
42	<b>WITH</b> <a href="#">WP(C)/2748/2015</a>	MAHAVIR CHAND JANIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI	SC, G M D A
43	<b>WITH</b> <a href="#">WP(C)/2749/2015</a>	SMTI PRATIMA GOGOI, <b>Versus</b> THE STATE OF ASSAM and 2 ORS,	MR.K N CHOUDHURY MR.M MAHANTA MR.J PATOWARI	SC, G M D A
44	<b>WITH</b> <a href="#">WP(C)/2750/2015</a>	ADITYA BAISHYA SAHU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI	SC, G M D A
45	<b>WITH</b> <a href="#">WP(C)/2751/2015</a>	ARKASISH CHALIHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI MR.B K KASHYAP	SC, G M D A
46	<b>WITH</b> <a href="#">WP(C)/2752/2015</a>	M/S RR ENTERPRISE <b>Versus</b> THE STATE OF ASSAM and 2 ORS,	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI	SC, G M D A
47	<b>WITH</b> <a href="#">WP(C)/2753/2015</a>	PIUSH AGARWAL <b>Versus</b> THE STATE OF ASSAM and 2 ORS,	MR.K N CHOUDHURY MR.B K KASHYAP MR.J PATOWARI	SC, G M D A
48	<a href="#">WP(C)/565/2016</a> FIXED	ON THE DEATH OF BIREN BARMA, REPRESENTED BY SMTI. KAMLA BARMAN and ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G JALAN MR. S P DAS MR. A DEKA	GA, ASSAM MR. Y DOLOI (R- 1-3) MR. B K DAS (R-6) ADDL. AG, ASSAM
49	<a href="#">WP(C)/1706/2016</a> FIXED	ARUP JYOTI DAS and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. P BORAH MR. D GOGOI MR. S BORTHAKUR	GA, ASSAM MR R DHAR, SC, WPT & BC SC, REVENUE
50	<a href="#">WP(C)/2790/2016</a> FIXED, WITH LCR	JIBON JYOTI BORAH <b>Versus</b> THE PRESIDING OFFICER and 4 ORS	MR.S CHAMARIA MR.D SARMAH MR.M PHUKON	MR. S C KEYAL R- 2 TO 5 MR.D K SAIKIA (R-1) C.G.C.
51	<a href="#">WP(C)/2185/2020</a>	BISHAKHA CHAMUA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
52	<b>WITH</b> <a href="#">WP(C)/2183/2020</a>	MALLIKA CHAMUA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
53	<b>WITH</b> <a href="#">WP(C)/2184/2020</a>	DIPIKA CHAMUA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
54	<a href="#">WP(C)/2964/2021</a> FIXED	M/S SATYA BUILDERS <b>Versus</b> NORTHEAST FRONTIER RAILWAY	MS. N UPADHYAY	MR A DASGUPTA MR G GOSWAMI SC, NF RLY



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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
14)	MS. B M CHETRI	15-03-2024	To	25-03-2024
15)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
16)	MR. S BANIK	18-03-2024	To	21-03-2024
17)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
18)	MRS. R S DEURI	18-03-2024	To	19-03-2024
19)	MR. M K DAS	18-03-2024	To	19-03-2024
20)	MS B DEVI	18-03-2024	To	20-03-2024
21)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024



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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:15 PM****[ For Tuesday,19th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:****HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND****COURT NO: 21****[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/730/2024</a>	JUBER AHMED MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
2	<a href="#">AB/731/2024</a>	ASHIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR. M MONDAL MR A HAWARI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./4262/2023</a> WITH CASE RECORD(SCANNED COPY)	BIKI CHETIA <b>Versus</b> THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
<b>BAIL HEARING</b>				
4	<a href="#">AB/4158/2023</a> FIXED	JULFIKAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
5	<a href="#">AB/4159/2023</a> FIXED	GIYAS UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
6	<a href="#">AB/6/2024</a> FIXED	CHHOTELAL SHAMBHUNATH DUBEY <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS S ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024

12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
14)	MS. B M CHETRI	15-03-2024	To	25-03-2024
15)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
16)	MR. S BANIK	18-03-2024	To	21-03-2024
17)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
18)	MRS. R S DEURI	18-03-2024	To	19-03-2024
19)	MR. M K DAS	18-03-2024	To	19-03-2024
20)	MS B DEVI	18-03-2024	To	20-03-2024
21)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Tuesday,19th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[COURT PROCEEDING OF THE FOLLOWING CASES  
PERTAINING TO THE PRINCIPAL SEAT WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 2:00 PM**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING  
FACILITY IN COURT NO. 5]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./750/2024</a> B/O	ASHRAFUL SK. AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">AB/617/2024</a> B/O	BHOLA BORAH <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
<b>BAIL HEARING</b>				
3	<a href="#">AB/555/2024</a> B/O	EKRAMUL @ EKRAMUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
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16)	MR. S BANIK	18-03-2024	To	21-03-2024
17)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
18)	MRS. R S DEURI	18-03-2024	To	19-03-2024
19)	MR. M K DAS	18-03-2024	To	19-03-2024
20)	MS B DEVI	18-03-2024	To	20-03-2024
21)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Tuesday, 19th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

#### [CRIMINAL BENCH]

THIS BENCH WILL RISE AS SOON AS FULL BENCH  
COMPRISING OF HONOURABLE MR. JUSTICE  
M.ZOTHANKHUMA, HONOURABLE MR. JUSTICE K.R.SURANA  
AND HONOURABLE MR. JUSTICE S.K. MEDHI RISES  
AND WILL SIT AGAIN AFTER RISING OF THE DIVISION  
BENCH OF HONOURABLE MR. JUSTICE K.R.SURANA AND  
HIS LORDSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Crl.Pet./311/2024</a>	CHINTU MONI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM
2	<a href="#">Crl.Pet./312/2024</a>	SMT RUMI BORA <b>Versus</b> M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR (H)	MR. R A CHOUDHURY	PP, ASSAM
3	<a href="#">Crl.Pet./313/2024</a>	MD. TAYZUL HUSSAIN @ FAIZUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
4	<a href="#">Crl.Pet./314/2024</a>	DEEP NARAYAN GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM
5	<a href="#">Crl.Pet./315/2024</a>	NGURANG TALUK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR N K SARMA	PP, ASSAM
6	<a href="#">AB/628/2024</a>	JAMAL UDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A GONI MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
<b>ADMISSION</b>				
7	<a href="#">Crl.Rev.P./117/2020</a> WITH LCR 6 FILES(SCANNED COPY), B/O	TECHI TAGIA TARA @ KENA <b>Versus</b> TABA TAKAR	MR. A SARMA MR. K KALITA	MR. M BISWAS MS. S MEDHI

8	<a href="#">Crl.Rev.P./137/2020</a> WITH LCR 2 FILES, FIXED	SUMAN CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A TEWARI MS. P ADHIKARI	MR. P D NAIR MR. P D NAIR MR. A CHETRY MR. A CHETRY MR G ALAM MR G ALAM MRS. P GOSWAMI MR. H ROHMAN MR S R A NASER MR S R A NASER PP, ASSAM
9	<a href="#">Crl.Rev.P./91/2023</a> B/O	MASUDA BEGUM BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R TALUKDAR	MR. S RAHMAN (R-2) MR A N IQBAL (R-2) PP, ASSAM
10	<a href="#">Crl.Pet./398/2023</a> WITH LCR 6 FILES(SCANNED COPY) AND 2 REGISTERS, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/221/2024</a> in Crl.Pet./398/2023	SHRI KIRBA GEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. T JINI MR. S BISWAKARMA	PP, ASSAM
11	<a href="#">Crl.Pet./556/2023</a> FIXED	SHRI KIRBA GEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BISWAKARMA	PP, ASSAM
12	<a href="#">Crl.Pet./1195/2023</a> B/O	KANGKAN NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	MR. K K DUTTA (R-2) MR. B GOGOI (R-2) MR. DEBANUJ DUTTA (R-2) PP, ASSAM
13	<a href="#">Crl.Pet./1284/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	DHRUBA JYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MS S DAS MR. R CHOUDHURY MR. R CHOUDHURY MS. H DAS	PP, ASSAM
14	<a href="#">Crl.Pet./1284/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	RUSHWAD ALAM @ ROUSHAN KHAN @ LAKHMI <b>Versus</b> THE STATE OF ASSAM	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
14	<a href="#">Bail Appln./449/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RABI AHMED BARBHUIYA <b>Versus</b> UNION OF INDIA.	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
<b>BAIL HEARING</b>				
15	<a href="#">AB/1867/2023</a>	ABUL FAZAL AHID <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	PP, ASSAM
16	<a href="#">AB/3079/2023</a> FIXED	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
17	<b>WITH</b> <a href="#">AB/3080/2023</a>	RUNUMANI BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL S ISLAM	PP, ASSAM
18	<a href="#">AB/3177/2023</a>	ABHIJIT BORA <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR D J BORO MR S ABDULLAH	PP, ASSAM
19	<a href="#">AB/3607/2023</a>	SUNGUL HOQUE LASKAR @ KUTI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
<b>ORDERS</b>				
20	<a href="#">Crl.Pet./1374/2023</a> B/O	JAHIRUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN MR H I CHOUDHURY P ADHIKARI	PP, ASSAM
21	<a href="#">I.A.(Crl.)/202/2024</a> B/O in Crl.A./1551/2024	NURUL ALI @ PARA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM

	<b>WITH</b> <a href="#">Crl.A./1551/2024</a> (Filing Number)	NURUL ALI @ PARA <b>Versus</b> THE STATE OF ASSAM AND ANR. (E)	MR. A AHMED	
	<b>WITH</b> <a href="#">I.A.(Crl.)/1552/2024</a> (Filing Number)	NURUL ALI @ PARA <b>Versus</b> THE STATE OF ASSAM AND ANR. (E)	MR. A AHMED	
		<b>HEARING</b>		
22	<a href="#">Crl.A./118/2010</a> WITH LCR 5 FILES, FIXED	BIPUL DAS, <b>Versus</b> STATE OF ASSAM,	MR.B C DAS MRD N BHATTACHARYA MR. U DUTTA	PP, ASSAM
23	<a href="#">Crl.A./47/2012</a> WITH LCR FILES, FIXED	SMT. JYOTI BARUAH, <b>Versus</b> RAJU DUTTA and ORS,	MR.I A HAZARIKA MR.H ALI MR.R K GOSWAMI	MR.P DAS MR.D K KOTHARI MR.U K BARMAN MR.B DEKA MR.D DEKA MS.S BHATTACHARJEE
24	<a href="#">Crl.A./123/2012</a> WITH LCR 4 FILES	NUR BAKTA BORA <b>Versus</b> THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY MS.M MEDHI	PP, ASSAM
25	<a href="#">Crl.A./129/2012</a> WITH LCR	UNION OF INDIA, <b>Versus</b> ABDUL MALIK and ANR,	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	MR.P KATAKI MR.D DAS MR.D BAGCHI
26	<a href="#">Crl.A./131/2012</a> WITH LCR 6 FILES, P.B.-4	ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./58/2012</a>	MD. JAYNUR ALI @ JAYNUR RAHMAN, <b>Versus</b> THE STATE OF ASSAM,	MR.S C BISWAS MR.J C BARMAN MS.M SARMAH MR.F HAQUE	
28	<a href="#">Crl.A./132/2012</a> WITH LCR 5 FILES	ABDUL JALIL and ORS <b>Versus</b> THE STATE OF ASSAM	MR.H DEKA MR.A K SARMA	PP, ASSAM
29	<a href="#">Crl.A./143/2012</a>	RAJESH TERON <b>Versus</b> C.B.I.	MR.D R GOGOI MS.E AHMED	SC, CBI
	<b>WITH</b> <a href="#">Crl.A./144/2012</a>	HEMENDRA BARMAN <b>Versus</b> STATE CBI	MS.E AHMED MR.D R GOGOI	SC, CBI
	<b>WITH</b> <a href="#">Crl.A./145/2012</a>	HEMENDRA BARMAN <b>Versus</b> STATE CBI	MS.E AHMED MR.D R GOGOI	SC, CBI
	<b>WITH</b> <a href="#">Crl.A./151/2012</a>	MUKUT CHETIA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR.U SAIKIA MR.P K R CHOUDHURY	SC, CBI
33	<a href="#">Crl.Pet./15/2016</a> WITH OFFICE NOTE	HITENDRA DHIMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. O P BHATI MR. T C DAS MR. P SARMA MR. S KHAN	MR. B GOGOI, (R 2 SC, TAX DEPTT.) PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Pet./40/2016</a>	HITENDRA DHIMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MS.J GOGOI(R-2) MR. B GOGOI, (SC, TAX DEPTT.) MR.K GOSWAMI(R-2) MR.R R KAUSHIKR-2 PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Pet./227/2017</a>	MANISH GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.K GOSWAMI MS.A NEOG MR.J GOGOI	MR. B GOGOI, (SC, TAX DEPTT.) PP, ASSAM



36	<b>WITH</b> <a href="#">Crl.Pet./228/2017</a>	SANJAY DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.K GOSWAMI MS.A NEOG MR.J GOGOI	MR. B GOGOI, (SC, TAX DEPTT.) PP, ASSAM
37	<a href="#">Crl.Pet./303/2016</a> WITH LCR 1 FILE, FIXED	MRS. AFROZA RAHMAN and ANR. <b>Versus</b> DR. NILUFAR RAHMAN and ANR.	MR. A M BORA MR.S K MEDHI MR. B M CHOUDHURY MR.A DAS MR. U CHOUDHURY MR. A BARUAH MR. D J GOGOI	S CHANDA MR.J SHARMA(R-1) MR. S CHAMARIA MR.G KAKOTI(R-1) MR.P THAKURIA(R-1) MR A N SARMAH PP, ASSAM
	<b>WITH</b> <a href="#">I.A./1592/2016</a> <b>in</b> Crl.Pet./303/2016	MRS. AFROZA RAHMAN and ANR. <b>Versus</b> DR. NILUFAR RAHMAN and ANR.	MR.S K MEDHI MR.A DAS	PP, ASSAM
38	<a href="#">Crl.A./257/2022</a> <u>1 Y 8 M 6 D</u> :WITH LCR 3 FILES, B/O	BABUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D BARUAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/619/2022</a> <b>in</b> Crl.A./257/2022	BABUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D BARUAH	PP, ASSAM
39	<a href="#">Crl.A./197/2023</a> WITH LCR 2 FILES, B/O	SARAT BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J KALITA	MR M SAHEWALLA (r-2) MS. S. TODI (r-2) MS T J SAHEWALLA (r-2) PP, ASSAM
40	<a href="#">Crl.Rev.P./212/2023</a> WITH LCR 3 FILES, FIXED	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MS A SIDDIKA MR A MOHAMMAD	MR. I A HAZARIKA (R-2) MR. H ALI (R-2) MR. R A CHOUDHURY (R-2) B BARMAN (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
14)	MS. B M CHETRI	15-03-2024	To	25-03-2024
15)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
16)	MR. S BANIK	18-03-2024	To	21-03-2024
17)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
18)	MRS. R S DEURI	18-03-2024	To	19-03-2024
19)	MR. M K DAS	18-03-2024	To	19-03-2024
20)	MS B DEVI	18-03-2024	To	20-03-2024
21)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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2:00 PM to 4:15 PM

### [ For Tuesday,19th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE BUDI HABUNG**

COURT NO: 25

[MAC APPEAL,MFA AND CIVIL BENCH-III MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">I.A.(Civil)/3636/2023</a> WITH LCR, B/O in <a href="#">MACApp./105/2023</a>	LOKHESWARI KURMI <b>Versus</b> NATIONAL INSURANCE COMPANY LTD.AND 5 ORS.	MS. P BARUAH	MR. R GOSWAMI
	<b>WITH</b> <a href="#">MACApp./105/2023</a>	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> LOKHESWARI KURMI AND 5 ORS .	MR. R GOSWAMI MS. P BORTHAKUR	MR. A BARKATAKI (R-6)
<b>HEARING</b>				
2	<a href="#">MACApp./23/2012</a> WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> SARITA JALAN and 2 ORS	MR.S S SHARMA MRG JALAN MS.L SARMA	MR.MD ASLAM MR.B SHARMA MR.U DUTTA MR.P DEKA MD.ASLAM MR.S SENAPATI MR.J KOTOKY
3	<a href="#">MFA/91/2013</a> WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MUKHODA URANG and ANR,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA	MR. P BHOWMICK (R 1)
	<b>WITH</b> <a href="#">MC/1839/2013</a> in <a href="#">MFA/91/2013</a>	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MUKHODA URANG and ANR,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA	
4	<a href="#">MACApp./278/2014</a> WITH LCR 4 FILES	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> PRIYA KANTA KATAKY and 2 ORS	MR. S S SHARMA MS. L SHARMA MR. A SHARMA MR. B J MUKHERJEE	MR. A KHANIKAR (R-2) MR. N BORUAH (R-5) MR. B KALITA (R-2)
5	<a href="#">WP(C)/53/2015</a>	HAV. JEHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD.A J ATIA MRJ UDDIN MS.F AHMED	GA, ASSAM
6	<a href="#">MACApp./61/2015</a> WITH LCR 2 FILES	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MOHA DEVI and ANR.	MR.S S SHARMA MS.L SHARMA MR.R SHARMA MS.F KHAN	MR.P J SAIKIA (R- 1) MR.A K GUPTA(R- 1) MS.M KECHIIR- 1

7	<a href="#">WP(C)/7982/2015</a>	DR. KISHOR KR. DEKA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.G Z AHMED MSW YHOSHII MR.M P SARMA	SC, HIGHER EDUCATION
8	<a href="#">MACApp./284/2016</a>	SANDHYA DAS <b>Versus</b> NATIONAL INSURANCE CO. LTD and 2 ORS.	MR.S C KEYAL MS.P BARUAH MS.K BURAGOHAIN	MS.R D MOZUMDAR
9	<a href="#">MACApp./297/2016</a> WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI. GANGA KALITA and 6 ORS.	MS.R D MOZUMDAR MS.N SARMA MS.B BARUAH	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.G KHANDELIA MR.A DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/431/2021</a> <b>in</b> <a href="#">MACApp./297/2016</a>	GANGA KALITA AND 5 ORS. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. K K DUTTA	
10	<a href="#">MACApp./354/2016</a> WITH LCR 4 FILES	MALABIKA ROY DAS <b>Versus</b> THE DIVISIONAL MANAGER and 2 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA	MRS.B ACHARYAR-1 MR.A D CHOUDHURY(R-3) MR.A ACHARYA(R-1) MR.D CHOUDHURY(R-3)
11	<a href="#">MACApp./394/2016</a> WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD ABUL HUSSAIN and 4 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. N MODI (R5) MR. N ISLAM (R2, R4) MS. M BARMAN MR R B ISLAM (R2, R4) MR. M ISLAM MR. N KALITA (R5) MR. S DUTTA (R5) MR. S DUTTA (R5) MR. C SHARMA (R5) MR. M A AHMED (R2, R4)
12	<b>WITH</b> <a href="#">MACApp./392/2016</a>  WITH LCR	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD TAMSHER ALI and 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K K BHATRA (R5) MR. R K BHATRA (R5) MR A A DEWAN (R2) MR. N ISLAM (R4) MR. R ISLAM (R2) MS. D GHOSH (R1) MR R B ISLAM (R4) MR. M ISLAM (R1) MS. P HUJURI (R5) MR. M A AHMED (R4)
	<b>WITH</b> <a href="#">I.A.(Civil)/3671/2019</a> <b>in</b> <a href="#">MACApp./392/2016</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA
	<b>WITH</b> <a href="#">I.A.(Civil)/3672/2019</a> <b>in</b> <a href="#">MACApp./392/2016</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA
	<b>WITH</b> <a href="#">I.A.(Civil)/3673/2019</a> <b>in</b> <a href="#">MACApp./392/2016</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA
13	<b>WITH</b> <a href="#">MACApp./393/2016</a>  WITH LCR	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD AMSHER ALI and 4 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K K BHATRA (R6) MR. R K BHATRA (R6) MR A A DEWAN (R2) MR. N ISLAM (R4) MS. M BARMAN (R1) MR. R ISLAM (R2) MR R B ISLAM (R4) MR. M ISLAM (R1) MS. P HUJURI (R6) MR. M A AHMED (R4)

	<b>WITH</b> <a href="#">I.A.(Civil)/3663/2019</a> in MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD AMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. R K BHATRA MR. R K BHATRA
	<b>WITH</b> <a href="#">I.A.(Civil)/3664/2019</a> in MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD AMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. R K BHATRA MR. R K BHATRA
	<b>WITH</b> <a href="#">I.A.(Civil)/3665/2019</a> in MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD AMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. R K BHATRA MR. R K BHATRA
14	<a href="#">MACApp./89/2017</a> WITH LCR 2 FILES	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI SASHI MURA and 3 ORS	MR. A J SAIKIA MR.A AHMED MR G S BORO	MR.P CHOUDHURY(R-1) MS.S KHANIKAR R-1 MS.P BARUAH(R-1)
15	<a href="#">MACApp./480/2018</a> WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI NAYANTORA DOLEY and 3 ORS	MS. R D MOZUMDAR MS.C MOZUMDAR MS.P DAS MS.K DEKA	MR.S P CHOUDHURY(R-1) MR.A S DHILLON(R-1) MR K BISWAKARMA
16	<a href="#">MACApp./854/2018</a> WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> SMTI. HIRAMONI BORO and 3 ORS	MR. R GOSWAMI MR. S BHUYAN MS. M SAIKIA MS. P BORTHAKUR	MR. B RAMCHIARY(R-4) MR. J KALITA (R-1) MR. D PEGU (R-1) MS. M BASUMATARY (R-4) MR. A BORO (R-4)
17	<a href="#">MACApp./258/2019</a> WITH LCR, FIXED	UNION OF INDIA and ANR. <b>Versus</b> SMT NIMA LAMA and 3 ORS	C.G.C. MRS. A GAYAN MRS. R BORAH	MR. K BHATTACHARJEE (R-1 TO 4) MS B TALUKDAR (R-1 TO 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1541/2019</a> in MACApp./258/2019	UNION OF INDIA and ANR. <b>Versus</b> SMT NIMA LAMA and 3 ORS	C.G.C. MRS. A GAYAN MRS. R BORAH	
18	<a href="#">MACApp./233/2020</a> WITH LCR, THREE WEEKS	THE UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MR. M DUTTA MS S DEV MS N RAI MRS. P M DUTTA	MR. K K DUTTA
	<b>WITH</b> <a href="#">I.A.(Civil)/1660/2020</a> in MACApp./233/2020	THE UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1661/2020</a> in MACApp./233/2020	THE UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	
19	<a href="#">MACApp./45/2021</a>	SARWAR KHAN @ ABDUL SARWAR KHAN <b>Versus</b> M/S UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. K K DUTTA U PRASAD	MR. M DUTTA (r-1) MS S DEV (r-1)
20	<a href="#">MACApp./357/2021</a> WITH LCR, FIXED	MD. PASHAN ALI <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MD. S ISLAM MR. K K DEKA MR I HUSSAIN	MRS. S ROY MS. A MEDHI (r-2,3) MS. D SONOWAL (r-2,3)
21	<a href="#">MACApp./405/2022</a> WITH LCR, B/O	SRI UMACHARAN CHETRY <b>Versus</b> THE REGIONAL MANAGER THE NATIONAL INSURANCE CO. LTD AND ANR	MR. J KALITA MR D PEGU	MRS. S ROY MR. A MOBARAQUE (R2) MS. I DAS (R1)

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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
14)	MS. B M CHETRI	15-03-2024	To	25-03-2024
15)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
16)	MR. S BANIK	18-03-2024	To	21-03-2024
17)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
18)	MRS. R S DEURI	18-03-2024	To	19-03-2024
19)	MR. M K DAS	18-03-2024	To	19-03-2024
20)	MS B DEVI	18-03-2024	To	20-03-2024
21)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:15 PM

### [ For Tuesday, 19th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>			
1 <a href="#">WP(C)/5647/2013</a>	BANKIM CHANDRA BHAGABATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.I CHOUDHURY MR.A K BARUAH	GA, ASSAM SC, APSC MR.B K DAS(R-5) MR.H GOGOIR-5 MRS.R GOGOI
2 <a href="#">WP(C)/6933/2013</a>	DURGA PRASAD BORDOLOI <b>Versus</b> THE STATE OF ASSAM and 8 ORS	MS.N S THAKURIA MS.M DEV MR. P K ROYCHOUDHURY MR.S BANIK MR D CHAKRABORTY MR. N G KUNDU MR G DEKA MS R R MUZIB MS. P UPAMANYU MS. D R BASUMATARY MS.R CHAKRABORTTY MR. M P BORAH MS.P DEB	GA, ASSAM
<b><u>TOP OF THE LIST</u></b>			
3 <a href="#">WP(C)/479/2013</a> FIXED	SMT. MAMONI BORAH <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A BARKAKATI	MRD C CHAKRABORTY MR.D K SAIKIA C.G.C. ASSTT.S.G.I. MS.H TERANGPI
<b>WITH</b> <a href="#">MC/1262/2014</a> <b>in</b> WP(C)/479/2013	THE NORTH EASTERN REGIONAL INSTITUTE OF WATER AND LAND MANAGEMENT and 3 ORS. <b>Versus</b> SMTI MAMONI BORAH	MR.M K CHOUDHURY MR.N BARUAH MR.A BARKAKATI	MRD C CHAKRABORTY MR.D K SAIKIA C.G.C. ASSTT.S.G.I.
<b>WITH</b> 4 <a href="#">WP(C)/2751/2013</a>	UTTAM KAKATI and 9 ORS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.A BARKAKATI	MRD C CHAKRABORTY C.G.C. MS.H TERANGPI ASSTT.S.G.I.
<b>WITH</b> <a href="#">I.A.(Civil)/2317/2021</a> <b>in</b> WP(C)/2751/2013	SAHIDA BEGUM <b>Versus</b> UTTAM KAKATI AND 14 ORS.		ASSTT.S.G.I.

5	<a href="#">WP(C)/695/2014</a> FIXED	VISHWANATH MISHRA <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.B PRASAD MR.J K PARAJULI MR.G RAHUL MR A N AHMED MR. S N TAMULI MR. D NATH MS. A BEGUM MRS.N S PARAJULI MR.D M NATH	C.G.C. MRS. A GAYAN MR.M PHUKAN(R-1to5) ASSTT.S.G.I.
6	<a href="#">WP(C)/852/2014</a>	AMIYA KR. KALITA <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED and 2 ORS	MR.R GOSWAMI MR.D KONWAR	MR.H K SARMA SC, APDCL
7	<a href="#">WP(C)/867/2014</a>	MD. SARIFUDDIN AHMED <b>Versus</b> THE ASSAM CO-OPERATIVE APEX BANK LTD. and ANR.	MR.A N CHOWDHURY MR.R M DAS MR.S KATAKEY	SC, APEX BANK
8	<a href="#">WP(C)/1751/2014</a> FIXED	MD. SAIDUR RAHMAN and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A K PURKAYASTHA MR.A DAS MR.R DEY	SC, HEALTH
9	<a href="#">WP(C)/1912/2014</a>	NIRMAL NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.R DAS MR.A J GHOSH	GA, ASSAM MR.J PATOWARY MR. A R SHOME MR.G R DEV MRS.A BORPHUKAN SC, PWD
10	<a href="#">WP(C)/1934/2014</a>	LOKNATH MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.R GOSWAMI MS.N S BARUAH MR.D KONWAR	GA, ASSAM MR.S CHAMARIA MR.A THAKUR SC, AGRI. DEPARTMENT SC, PERSONNEL DEPT.
11	<a href="#">WP(C)/1981/2014</a>	THE MANAGEMENT OF ASSAM CO- OPERATIVE JUTE MILLS LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	GA, ASSAM MR.R BARUAH MS.A VERMA MR.B GOGOI MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY
12	<a href="#">WP(C)/2025/2014</a>	AMBIKA RABHA <b>Versus</b> THE UNION OF INDIA 3 and ORS	MR.G DAS MR.H N SARMA	C.G.C. MR.G PEGUR-1 to 4 ASSTT.S.G.I.
	<b>WITH</b>			
13	<a href="#">WP(C)/1601/2014</a>	CHANDAN ROY and 3 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.G DAS MR.H N SARMA	ASSTT.S.G.I.
14	<a href="#">WP(C)/2115/2014</a>	MD. ALAUDDIN RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.N K KALITA MR.R TALUKDAR MR.K D SARMA MR.M MAJUMDAR	GA, ASSAM SC, HEALTH
	<b>WITH</b>			
15	<a href="#">Cont.Cas(C)/433/2017</a>	ALAUDDIN RAHMAN <b>Versus</b> DR. M. ANGAMUTHU and 2 ORS.	MR.P DAS MR.N K KALITA	MR. D P BORAH MR D SAIKIA, SR.ADV.
16	<a href="#">WP(C)/2120/2014</a>	GS-166128A PNR RANJIT SINGH <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.D BORAH	C.G.C. MR. D C BORAH(R-1to6) ASSTT.S.G.I.
17	<a href="#">WP(C)/2181/2014</a>	MD. SAYEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.L N CHOUDHURY MR.R ALI MS.M DEORI MS.M DUWARAH MS.S KHAN MR.M N CHOUDHURY	GA, ASSAM
18	<a href="#">WP(C)/2227/2014</a>	SMTI SAMIKSHA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P MAHANTA MS.P SAHARIA	GA, ASSAM MR.M SARANIA(R-5) MR.K K PARASARR-5R-6 MR.J K BHUYAN(R-5) MR.B CHETRI(R-5)(R-6)

19	<a href="#">WP(C)/6596/2014</a>	NO.8752543 NK/GD MANIK DAIMARY <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. K R PATGIRI MD.A HUSSAIN MR.D DAS MS. C DAS MR.M BERIA MR.K CHOUDHURY MS. C DAS MS.K M SARMA	MR.S C KEYAL MR. R K D CHOUDHURY ASSTT.S.G.I.
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**ADMISSION**

20	<a href="#">WP(C)/5804/2022</a> FIXED	DR. SATYAJIT PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
21	<b>WITH</b> <a href="#">WP(C)/295/2023</a>	DR. SATYAJIT PAUL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
22	<a href="#">WP(C)/2664/2023</a> B/O	ASHMITA BHARADWAJ <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B KAKATI MR A ALI	SC, ELEM. EDU
23	<a href="#">WP(C)/2666/2023</a> B/O	ASHA HAJARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B KAKATI MR A ALI	SC, SEC. EDU.

**HEARING**

24	<a href="#">WP(C)/5982/2021</a> FIXED	ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S N TAMULI MS. A BEGUM	MR. P MAHANTA (r-6,7) MS. P SAHARIA (r-6,7) SC, SEC. EDU.
25	<b>WITH</b> <a href="#">WP(C)/5636/2021</a>	TARUN CH. BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. P MAHANTA MS. P SAHARIA SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/2320/2021</a> in WP(C)/5636/2021	SARADA KUMAR HALOI <b>Versus</b> TARUN CH. BARMAN	MR. P MAHANTA MS. P SAHARIA	MR. I H SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
14)	MS. B M CHETRI	15-03-2024	To	25-03-2024
15)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
16)	MR. S BANIK	18-03-2024	To	21-03-2024
17)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
18)	MRS. R S DEURI	18-03-2024	To	19-03-2024
19)	MR. M K DAS	18-03-2024	To	19-03-2024



20)	MS B DEVI	18-03-2024	To	20-03-2024
21)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Tuesday, 19th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./800/2024</a>	SUDARSHAN DAS @ SUDARSHAN BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">Crl.Rev.P./110/2024</a>	JITUMANI DAS <b>Versus</b> HEMEN DAS	MR M AHMED MR. M HUSSAIN A. K. KANU	
3	<a href="#">Crl.Pet./316/2024</a>	ANOWAR HOSSAIN @ ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR R KARIM	PP, ASSAM
4	<a href="#">Crl.Pet./317/2024</a>	RASUL HOQUE <b>Versus</b> ABDUL KHALEK AHMED AND ANR	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
5	<a href="#">Crl.Pet./318/2024</a>	DWIPEN KUMAR RAY @ DIPU ROY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. K DEVI MR. J KALITA MS S A KHALIFA	PP, ASSAM
6	<a href="#">AB/736/2024</a>	RANJIT SINGH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>ADMISSION</b>				
7	<a href="#">Crl.Pet./692/2018</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	CHANDAN PRASAD MAHATO <b>Versus</b> DHARMA PRAKASH SHAH	MR. P J SAIKIA MS. M KECHII	MR. L K BORAH MR. J PAWE
8	<a href="#">Tr.P.(Crl.)/8/2023</a> FIXED	RAJDEEP BHUYAN @ RAJDIP BHUYAN <b>Versus</b> SARKIRIBINI HANSE AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. M KALITA(R-1) MR. A PHUKAN (R-1) MR. N M DAS(R-1) MR. J HATIMURIA(R-1) PP, ASSAM
9	<a href="#">Crl.Pet./146/2024</a> FIXED	M/S PRANATI DEY @ PRANATI DEY GUHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MR. S SHARMA B RONGHANGPI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
10	<a href="#">Bail Appln./632/2024</a> FIXED	JITU BAISHYA <b>Versus</b> THE STATE OF ASSAM	MS K DEKA	PP, ASSAM

11	<a href="#">Bail Appln./702/2024</a> FIXED	PRADIP BHUYAN <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
12	<a href="#">Bail Appln./718/2024</a> FIXED	JULI DAS <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI MS P SAIKIA MS R.R.MECH	PP, ASSAM
13	<a href="#">Bail Appln./768/2024</a> FIXED	VIMAL BONGJANG <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	PP, ASSAM
<b>BAIL HEARING</b>				
14	<a href="#">AB/3806/2022</a> FIXED	ALAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA MS. C DEVI	PP, ASSAM
15	<a href="#">AB/2993/2023</a> FIXED	GOLAM MOSTAFA @ RAHUL KHAN (GULAM) <b>Versus</b> THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
16	<a href="#">AB/4338/2023</a> FIXED	AMBIA BEGUM @ RANI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MD J ALOM MS J AKTAR	PP, ASSAM
17	<a href="#">AB/97/2024</a> FIXED	AKTUL ALI <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
18	<a href="#">AB/272/2024</a> FIXED	DADUL DUTTA @ DUDUL DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND MS.D SAIKIA MR. R KONWAR	R L CHUTIA PP, ASSAM
19	<a href="#">AB/367/2024</a> FIXED	LAKSHMIKANT DUBEY <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR S AHMED MR B HAZARIKA	PP, ASSAM
20	<a href="#">AB/372/2024</a> FIXED	ANSUMA BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
21	<a href="#">AB/414/2024</a> FIXED	SUNNY DAS <b>Versus</b> THE STATE OF ASSAM	DR P C MAZUMDAR MR T MAZUMDAR MR R KASHYAP MR. A AHAD	PP, ASSAM
22	<a href="#">AB/442/2024</a> FIXED	SHRI KISHOR KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
23	<a href="#">AB/578/2024</a> FIXED	RAJIB ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B HUSSAIN MS. S E AHMED MD E AHMED MD R ISLAM	PP, ASSAM
24	<a href="#">AB/590/2024</a> FIXED	NURUL AZIM KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MD. K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
25	<a href="#">AB/608/2024</a> FIXED	SHIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
26	<a href="#">AB/670/2024</a> FIXED	NUR MOHAMMAD @ NUR MAHAMMAD <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB MD S A MONDAL	PP, ASSAM

27	<b>WITH</b> <a href="#">Bail Appln./665/2024</a>	JABED ALI SHEIKH @ JABED ALI <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
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**ORDERS**

28	<a href="#">I.A.(CrI.)/347/2021</a> BA 1161/2021(D/O), WITH CASE RECORD AND CASE DIARY(SCANNED COPY) <b>in</b> Bail Appln./1161/2021	BISHNU PRASAD NEOG <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
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29	<a href="#">CrI.Rev.P./75/2024</a> FIXED	NABIN KUMAR SHANKAR @ NABIN SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J SARMAH	PP, ASSAM
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30	<a href="#">I.A.(CrI.)/170/2024</a> FIXED <b>in</b> CrI.Rev.P./1470/2024	SURYA KUMAR SAIKIA <b>Versus</b> DWIPANNITA KALITA	MR. P BORAH MRS K M SAIKIA	
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<b>WITH</b> <a href="#">CrI.Rev.P./1470/2024</a> (Filing Number)	SURYA KUMAR SAIKIA <b>Versus</b> DWIPANNITA KALITA (H)	MRS K M SAIKIA		
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31	<a href="#">I.A.(CrI.)/270/2024</a> B/O <b>in</b> AB/266/2024	PRATEEK JAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P R SARMA	PP, ASSAM
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<b>WITH</b> <a href="#">AB/266/2024</a>	ADITYA BHATTAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR A K AZAD	PP, ASSAM	
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<b>WITH</b> <a href="#">I.A.(CrI.)/268/2024</a> <b>in</b> AB/266/2024	PRATEEK JAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P R SARMA	PP, ASSAM	
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32	<a href="#">I.A.(CrI.)/271/2024</a> <b>in</b> CrI.Rev.P./1936/2024	RAJON BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A B DEY MR. S SUTRADHAR	PP, ASSAM
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<b>WITH</b> <a href="#">CrI.Rev.P./1936/2024</a> (Filing Number)	RAJON BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR (E)	MR A B DEY		
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<b>WITH</b> <a href="#">I.A.(CrI.)/1937/2024</a> (Filing Number)	RAJON BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A B DEY		
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33	<a href="#">I.A.(CrI.)/274/2024</a> <b>in</b> CrI.Rev.P./1739/2024	DEBASHIS PAUL <b>Versus</b> BANHISIKHA PAUL DEB	MR H BETALA MR C KUMAR MR. K KASHYAP	
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<b>WITH</b> <a href="#">CrI.Rev.P./1739/2024</a> (Filing Number)	DEBASHIS PAUL <b>Versus</b> BANHISIKHA PAUL DEB B	MR C KUMAR		
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**HEARING**

34	<a href="#">WP(C)/1744/2018</a> (AT 2:00 PM), PART-HEARD, WITH LCR, FIXED	THE MANAGEMENT OF ASSAM CARBON PRODUCTS LTD. <b>Versus</b> THE ASSAM CARBON WORKERS AND EMPLOYEES UNION AND ANR	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MR. A JAHID	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR
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35	<a href="#">Crl.Pet./1059/2023</a> PART-HEARD, FIXED	DIPSIKHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	MR. D DAS SR. ADV (R-2) MR. S BORTHAKUR (r-2) MS. S KAKATI (r-2) MR. I DAS (R-2) MS S SHARMA (R-2) MR. INDRAJIT BHUYAN (R-2) PP, ASSAM
36	<a href="#">Crl.Rev.P./506/2022</a> FIXED	DEBAKESH MALLA BUZAR BARUAH <b>Versus</b> DIPAK DAS AND ANR	MS. M DEV MS P DEB MS N DEB	MR. A AHMED (R-1) MR. I U CHOWDHURY (R-1) U U KHAN (R-1) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/188/2024</a> <b>in</b> Crl.Rev.P./506/2022	DEBAKESH MALLA BUZAR BARUAH, <b>Versus</b> DIPAK DAS AND ANR	MR. R ALI MR H A AHMED MR. R ISLAM MR B SAIKIA	MR. A AHMED PP, ASSAM
37	<a href="#">I.A.(Crl.)/707/2022</a> WITH LCR 5 FILES, FIXED <b>in</b> Crl.A./294/2022	ASHIK UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./294/2022</a>	ASHIK UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. JUNM LASKAR MS. J GHOSH	MR B ACHARYYA (R2) MS. M ACHARYYA (R2) PP, ASSAM
<b>STAY MATTERS</b>				
38	<a href="#">Crl.Pet./928/2017</a>	MOUTUSHI DEY <b>Versus</b> THE STATE OF ASSAM and ANR	MS.B MAHANTA MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	DR. N DEKA MR N AHMED PP, ASSAM MS. R BORUAH

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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
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12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
14)	MS. B M CHETRI	15-03-2024	To	25-03-2024
15)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
16)	MR. S BANIK	18-03-2024	To	21-03-2024
17)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
18)	MRS. R S DEURI	18-03-2024	To	19-03-2024
19)	MR. M K DAS	18-03-2024	To	19-03-2024
20)	MS B DEVI	18-03-2024	To	20-03-2024
21)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024